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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 209/03

R.A/C.P No.

E.P/M.A No.

1. Orders Sheet.....8A.....Pg. 1.....to 2.....
2. Judgment/Order dtd 22.3.2002.....Pg. 1.....to 2 AD.....
3. Judgment & Order dtd.....Received from H.C/Supreme Court
4. O.A.....209/03.....Pg. 1.....to 88.....
5. E.P/M.P.....Pg.....to.....
6. R.A/C.P.....Pg.....to.....
- ✓ 7. W.S.....Pg. 1.....to 4.....
8. Rejoinder.....Pg.....to.....
9. Reply.....Pg.....to.....
10. Any other Papers.....Pg.....to.....
11. Memo of Appearance.....
12. Additional Affidavit.....
13. Written Arguments.....
14. Amendment Reply by Respondents.....
15. Amendment Reply filed by the Applicant.....
16. Counter Reply.....

SECTION OFFICER (Judl.)

[Signature]
7 Feb. 17

FORM NO.4
(SEE RULE 42)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

ORDERSHEET

Original Application : 209/2003

Misc Petition No. : _____

Contempt Petition No. : _____

Review Application No. : _____

Applicants:- Bidhu Bhanu Das

Respondents:- Wol Lar

Advocate for the Applicants:- Mr M. Chanda, G.N. Chakrabarty
Mr N. Nath

Advocate for the Respondents:-

Crsc

Notes of the Registry	Date	Order of the Tribunal
17.9.2003 present ; The Hon'ble Mr K.V.Prahla- dan, Admn. Member. Heard Mr M.Chanda, learned counsel for the applicant and also Mr A.K. Choudhury, learned Addl.C.G.S.C for the respondents. Application is admitted. Issue notice to the respondents. Mr Chanda prays for an interim order till disposal of the applica- tion. Mr Choudhury prays for some time to take instruction. Issue notice to show cause as to why the interim order as prayed for shall not be granted. Returnable by four weeks. List on 31.10.2003. for show cause and order. In the meantime the operation of the impugned order bearing No.131322/2/78/73/Engrs/EIC (I) dated 02.05.2003 (Annexure-3) and impugned movement order dated 12.9.	17.9.2003	

Pls 3 copies taken
without envelop.

Wol Lar
16/9/03

comply the order dated 17.9.03

17.9.03 2003 (Annexure-14) shall remain suspended until further orders.

18/9/03

Member

Notice and order dated 17/9/03 sent to the D/section for issuing to the respondents.

pg

31.10.2003

Four weeks time is allowed to the respondents to file written statement.

List the case on 5.12.2003 for order

Interim order dated 17.9.2003 shall continue until further orders.

D/No-2014 to 2016
Dt. 25/9/03. 24/9/03.

comply order dated 31/10/03.

3/11/03

bb

Vice-Chairman

Order dt. 31/10/03 sent to D/section for issuing to both the parties.

5.12.03

in Bench today.
Adj. on 17.12.03.

8/0
h

17.12.2003

List on 21.1.2004 for orders.
Interim order dated 17.9.2003 shall continue.

No W/Ls have been filed.

Member (A)

mb

16.12.03

4.3.04

List on 17.3.04 for hearing. In the meantime the applicant may file rejoinder, if any.

Interim order dated 17.9.2003 shall continue.

15.12.03

Written Statement filed by the Respondents through their Advocate Mr. A.K. Choudhary, Addl. C.G.S.C. at Allahabad.

pg

17.3.2004

Heard learned counsel for the parties. Hearing concluded. Judgment delivered in open Court, kept in separate sheets.

The O.A. is disposed of in terms of the order. No costs.

comply order dated 17.12.03.

17.12.03.

18/12/03

Mr. A.K. Choudhary, Addl. C.G.S.C. has been filed appearance on behalf of the respondents dt. 3.

19/12/03

Recd. copy 25/3/04
HRC

Member (A)

4

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

O.A./R.A.No. 111209 of 2003.

DATE OF DECISION 17.3.2004.

..... Sri Bibhu Bhusan Das APPLICANT(S).

..... Mr.M.Chanda, G.N.Chakraborty & S.Nath. ADVOCATE FOR THE
APPLICANT(S).

-VERSUS-

..... Union of India & Others RESPONDENT(S)

..... Mr.A.K.Chaudhuri, Addl.C.G.S.C. ADVOCATE FOR THE
RESPONDENT(S).

THE HON'BLE MR. K.V.PRAHLADAN, ADMINISTRATIVE MEMBER.

THE HON'BLE

1. Whether Reporters of local papers may be allowed to see the judgment ?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether the judgment is to be circulated to the other Benches ?

Judgment delivered by Hon'ble Member (A).

Dns

6

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No. 209 of 2003.

Date of Order : This, the 17th Day of March, 2004.

THE HON'BLE SHRI K. V. PRAHLADAN, ADMINISTRATIVE MEMBER.

Sri Bidhu Bhusan Das
S/o Late Debandra Chandra Das
Working as Upper Division Clerk
Office of the MES/238978
GE, Guwahati (E-5'Sec)
Guwahati.

. Applicant.

By Advocates Mr.M.Chanda, G.N.Chakraborty & S.Nath.

- Versus -

1. The Union of India
Represented by the Secretary
to the Government of India
Ministry of Defence
New Delhi.

2. The Headquarter Chief Engineer
Eastern Command
Fort William
Kolkata - 2.

3. The Garrison Engineer
Satgaon, Guwahati-27.

. Respondents.

By Mr.A.K.Chaudhury, Addl.C.G.S.C.

O R D E R (ORAL)

K.V.PRAHLADAN, MEMBER (A) :

This application has been filed against the order dated 2.5.2003 transferring the applicant from GE, Guwahati to GE(P)(I), Teliamura and also praying for a direction to the respondents to consider the case of the applicant for changing duty station on medical ground.

29/4 I have heard Mr.M.Chanda, learned counsel for the applicant and also Mr.A.K.Chaudhuri, learned Addl.C.G.S.C. for the respondents.

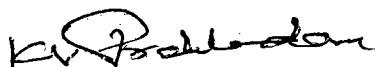
Considering the facts and circumstances of the case, I am of the opinion that ends of justice will be met, if a direction is issued to the applicant to file a fresh representation before the respondents. Accordingly,

Contd./2

applicant is directed to file a fresh representation before the respondents praying for review of his transfer order dated 2.5.2003 mentioning his preferred duty stations within two weeks from the date of receipt of this order. If such representation is filed, respondents are directed to consider his case most sympathetically on the fact that he is a Diabetic patient and needs constant medical attention in the light of Sl.No.21 of the Posting/Transfer Policy of Group 'C' and to pass a reasoned order and 'D' dated 20.12.2001/within a period of three months from the date of representation.

The O.A. is disposed of accordingly. No order as to costs.

The petitioner will not be disturbed, till the completion of aforesaid exercise.


(K.V.PRAHLADAN)
ADMINISTRATIVE MEMBER

bb

16th SEP 2003

গুৱাহাটী বেঞ্চ
Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH

O. A. NO. 207 / 2003

Sri Bidhu Bhusan Das

... Applicant

- Versus-

Union of India & Others

... Respondents

Lists of dates and synopsis of the case

Date

Synopsis of particulars in the application

- 16.11.1987- Applicant was initially appointed as LDC at GE (P), Mohanbari, and Dibrugarh.
- 17.05.2001- Applicant was promoted to the post of UDC and posted at GE(I)(P), Teliamore.
- 27.06.2001- Applicant submitted representation to review the transfer order on medical ground. (Annexure-1)
- 01.11.2001- HQ, Eastern Command amended the transfer order on medical ground. (Annexure-2)
- 20.12.2001- The HQ, Eastern Command, Kolkata issued policy guidelines for posting/transfer of the Group 'C' and 'D' personnel of the MES. (Annexure-12)
- 02.05.2003- The applicant was transferred from GE, Guwahati to GE, Teliamora. (Annexure-3)
- 19.05.2003- The applicant submitted representation to review the transfer order on medical ground. (Annexure-4)

- X
- 11.06.2003 - The HQ, Chief Engineer Shillong forwarded the representation with a recommendation to review the transfer order as the ground raised by the applicant is bonafide. (Annexure-5)
- 20.06.2003- The representation submitted by the applicant was turned down by the IIQ, Eastern Command, Kolkata. (Annexure-6)
- 02.07.2003- Applicant submitted another representation to the HQ, Eastern Command, Kolkata to review the transfer order on medical ground. (Annexure-7)
- 04.07.2003- GE, Guwahati forwarded the representation with recommendation to the HQ, CWE, Shillong. (Annexure-8)
- 27.08.2003- The HQ, Eastern Command, Kolkata rejected the prayer of the applicant to review the transfer order on compassionate ground. (Annexure-9)
- 05.09.2003- GE, Guwahati informed the applicant that his prayer for change of duty station has been rejected by the HQ, Eastern Command, Kolkata. (Annexure-10)
- 12.09.2003- Movement order has already been issued to the applicant with the instruction to release the applicant w.e.f 20.09.2003. (Annexure-14)

RELIEF (S) SOUGHT FOR

The applicant humbly prays that Your Lordships be pleased to grant the following relief(s):

1. That the impugned order issued under letter dated 02.05.2003 be set aside and quashed.
2. That the respondents be directed to consider the review of transfer and posting of the applicant at any of the four complexes namely; Guwahati complex, Tezpur complex, Chabua complex or Jorhat complex, or alternatively in any station where proper medical facilities are available.
3. To pass any other order or orders as deem fit and proper.
4. Costs of the application.

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH**

(An Application under Section 19 of the Administrative Tribunals Act, 1985)

Title of the case : O. A. No. _____/2003

Sri Bidhu Bhusan Das. : Applicant.

-Versus -

Union of India & Others : Respondents.

INDEX

SL. No.	Annexure	Particulars	Page No.
	----	Application	1-15
	----	Verification	16
	1	Copy of the representation dated 27.06.2001	17
	2	Copy of the order dated 01.11.2001	18
	3	Copy of the Posting Order dated 02.05.2003	19-22
	4	Copy of the representation dated 19.5.2003	23
	5	Copy of the Forwarding letter dated 19.05.2003	24-25
	6	Copy of the Forwarding letter dated 11.06.2003	26
	7	Copy of the letter dated 20.06.2003	27
	8	Copy of the representation dated 02.07.2003	28
	9	Copy of the Forwarding letter dated 04.07.2003	29-30
	10	Copy of the HQ letter dated 27.08.2003	31
	11	Copy of the letter dated 05.09.2003	32
	12 (Series)	Copies of the Medical Report	33-77
	13	Copy of the Policy Guideline.	78-86
	14	Copy of the impugned movement order dated 12.09.2003	87-88

Date 16-9-2003.

Filed by
[Signature]
Advocate

Bidhu Bhusan Das

8
Filed by the applicant -
Through advocate Sri
G. P. Chakraborty
on 16-9-2003. *[Signature]*

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH: GUWAHATI

(An Application under Section 19 of the Administrative Tribunals Act, 1985)

O. A. No. _____/2003

BETWEEN

Sri Bidhu Bhusan Das.
Son of Late Debandra Chandra Das.
Working as Upper Division Clerk.
Office of the MES/23897B
GE, Guwahati (E-5'Sec)
Guwahati.

...Applicant

-AND-

1. The Union of India,
Represented by the Secretary to the
Government of India, Ministry of Defence,
New Delhi.

2. The Headquarter Chief Engineer
Eastern Command,
Fort William
Kolkata-2.

3. The Garrison Engineer
Satgaon, Guwahati-27.

...Respondents.

Bidhu Bhusan Das

DETAILS OF THE APPLICATION

1. Particulars of order(s) against which this application is made.

This application is made against the impugned transfer order bearing letter no.131322/2/7B/73/Engrs/EIC (I) dated 02.05.2003 and praying for a direction upon the respondents to consider the case of the applicant for change of duty station on medical ground and further praying for set aside the impugned release/movement order of the applicant dated 12.09.2003.

2. Jurisdiction of the Tribunal.

The applicant declares that the subject matter of this application is well within the jurisdiction of this Hon'ble Tribunal.

3. Limitation.

The applicant further declares that this application is filed within the limitation prescribed under section-21 of the Administrative Tribunals Act, 1985.

4. Facts of the Case.

4.1 That the applicant is a citizen of India and as such he is entitled to all the rights, protections and privileges as guaranteed under the Constitution of India.

Bidhan Bhushan Das

4.2 That the applicant was initially appointed as Lower Division Clerk (in short, LDC) at GE (P), Mohanbari, Dibrugarh on 16.11.1987. Thereafter he was promoted to the post of Upper Division Clerk (in short, UDC) on 17.05.2001 and transferred to GE (I)(P), Teliamora. After getting the transfer order the applicant submitted a representation on 27.06.2001 to the HQ, Chief Engineer, Calcutta praying for review of the transfer order on compassionate ground. In his representation the applicant submitted that he is a severe diabetics patient and need regular medical attention, which he would not get in a remote station like Teliamora in the state of Tripura. The HQ, Eastern Command, Kolkata after thorough scrutiny of the representation submitted by the applicant amended the transfer order dated 17.05.2001 and posted the applicant at GE, Guwahati.

Copies of the representation dated 27.06.2001 and Eastern Command's order dated 01.11.2001 are annexed as Annexure-1 and 2 respectively.

4.3 That it is stated that the applicant after being posted at GE, Guwahati has been serving with devotion and sincerity in spite of severe diabetes problems, kidney problems, eye problems etc. and he is under regular medical attention and checkup. That the applicant while serving at GE, Guwahati is sought to be transferred from GE, Guwahati to Teliamora vide letter bearing

Bidhu Bhushan Das

no.131322/2/7B/73/Engrs/EIC (I) dated 02.05.2003 by the HQ, Eastern Command, Kolkata. It is relevant to mention here that the applicant is a severe diabetes patient and he is undergoing regular medical checkup and care at Guwahati. Being aggrieved with the transfer order the applicant submitted representation to the Headquarter, Chief Engineer, Kolkata on 19.05.2003 for review of transfer and posting order dated 02.05.2003 on extreme medical ground. The applicant in his representation stated that he is a patient of severe diabetes with eye problems and under regular treatment of Diabetes Care Center, Guwahati. He also prayed to the authority that the station where he is transferred is situated in a remote place in the state of Tripura and so far as medical care is concerned, there is no such well equipped hospital with medical facilities available and it will also not be possible for the applicant to avail of proper medical care as and when required. The applicant therefore humbly requested the authority to review his transfer and posting order from GE (P) (I), Teliamora to a place where he would get medical care namely; GE, Narangi, GE, Borjar, or place him insitu.

Copies of the impugned posting order dated 02.05.2003 and representation dated 19.05.2003 are annexed as Annexure- 3 and 4 respectively.

- 4.4 That it is stated that representation dated 19.05.2003 submitted by the applicant was forwarded to the CWE,

Bidhu Bhushan Das

Shillong vide letter bearing no.1005/523/E1E, dated 19.05.2003 by the GE, Guwahati with a request to adjust the applicant in any of the offices located at Guwahati complex based on merit of the case. The Headquarter Chief Engineer, Shillong vide letter bearing no.70762/9/Admn/308/EIC (I), dated 11.06.2003 forwarded the GE, Shillong's recommendation to the HQ, Eastern Command, Fort William with a request to review his posting from GE, Guwahati to GE (I)(P) Teliamora to any one of the stations namely; GE, Narangi, GE, 583 Engr Park, GE (AF), Borjar.

Copies of the forwarding letter dated 19.05.2003 and 11.06.2003 are annexed as Annexure-5 and 6 respectively.

- 4.5 That it is stated that the applicant is a severe diabetic patient and he needs regular medical care at Guwahati, therefore he submitted representation to the Headquarters Chief Engineers, Kolkata with a request to review his transfer order from Guwahati to Teliamora on 19.05.2003. But the Chief Engineers HQ, Eastern Command, Kolkata vide letter bearing no.131322/2/7B/110/Engrs/EIC (I) dated 20.06.2003 turned down the prayer of the applicant for review of the posting order dated 02.05.2003 from GE, Guwahati to GE, Teliamora and also directed to dispatch the applicant without further delay. It is relevant to mention here that the applicant along with his representation attached with the doctor's

Bidhu Bhushan Das

recommendation and medical reports for review of the transfer order but the HQ, Eastern Command, Kolkata did not consider the severe diabetes condition of the applicant and as such denied him natural justice.

A Copy of the letter dated 20.06.2003 is annexed as **Annexure-7**.

4.6 That it is stated that the applicant after denial of his prayer to review of the transfer order dated 02.05.2003 submitted another representation on 02.07.2003 to the Chief Engineers Eastern Command, Kolkata praying for review the transfer order from GE, Guwahati to GE, Teliamora. The applicant in his representation submitted that he is a severe diabetes patient and non-availability of proper medical attendance and care might be fatal to him. The applicant also submitted that he might be transferred and posted to any one of the station namely; Guwahati complex, Tezpur complex, Chabua complex or Jorhat complex where proper medical facilities are available. Be it stated that the applicant is a severe diabetic patient with eye problems and the kidneys of the applicant are also affected and is under regular treatment of Guwahati Diabetes Research Centre; therefore his life may be at stake if he is posted at such a remote station like Teliamora in the state of Tripura.

Copy of the representation dated 02.07.2003 is annexed as **Annexure-8**.

Bidhu Bhattacharya

4.7 That it is stated that the representation dated 02.07.2003 submitted by the applicant was forwarded by the GE, Guwahati to the HQ, CWE, Shillong vide letter bearing no.1005/622/E1E dated 04.07.2003 and CWE, Shillong forwarded it to the HQ, Chief Engineer, Shillong. The HQ, Chief Engineer, Shillong Zone vide letter bearing no.70762/9/ADM/414/EIC (I) dated 08.08.2003 forwarded the representation with due recommendation to the Eastern Command, Kolkata. But most surprisingly the HQ, Eastern Command, Kolkata vide letter bearing no.131322/2/78/134/Engrs/EIC (I) dated 27.08.2003 rejected the prayer of the applicant for review of transfer and posting order. Be it stated that the respondent no.2 did not apply his mind to the gravity of the case and lost sight of the compassionate considerations although the applicant submitted several medical reports and doctor's recommendation regarding his health condition along with the representation. It is relevant to mention here that the applicant in his representation submitted that he is ready to be posted at anyone stations namely; Guwahati complex, Tezpur complex, Chabua complex, Jorhat complex where proper medical facilities are available. But most surprisingly the applicant was denied posting at any one of the stations mentioned in his representation for the reasons best known to respondents. This act of the respondent no.2 is against natural justice and contrary to the policy guidelines. The GE, Guwahati issued a

Bidhu Bhushan Das

release/movement order of the applicant vide letter bearing no.1005/36/E1E, dated 12.09.2003 with a direction that the applicant will be released from GE, Guwahati on 20.09.2003. Therefore the applicant apprehending release on 20.09.2003 approaching this Hon'ble Tribunal for an appropriate interim staying of the operation of the order dated 02.05.2003 and the movement order dated 12.09.2003.

Copies of the forwarding letter dated 04.07.2003, and HQ, Command's letter dated 27.08.2003, letter dated 05.09.2003 and release order dated 12.09.2003 are annexed as **Annexure-9, 10,11,and 14** respectively.

4.8 That it is stated that due to severe diabetic problem the kidneys and eyes of the applicant have been adversely affected and he requires to take insulin regularly which would be evident from the medical investigation report/prescriptions. As such he is undergoing regular medical advice and care of the doctors of the Guwahati Diabetes Research Centre. In such a situation if he is posted at a remote station like Teliāmora of Tripura then he would fail to continue his medical treatment due to lack of proper medical facilities and care which might lead to the worst eventualities. But the respondent no.2 HQ, Eastern Command, Kolkata in spite of going through all the medical reports of the applicant did not consider his prayer and denied him natural justice. Be it stated that the same respondents on earlier occasion reviewed

Bidhu Bhushan Das

the transfer order of the applicant on 01.11.2001 being satisfied on the similar medical reports of the applicant. It is stated that in present situation the applicant's diabetes condition is like that of earlier occasion and he is still under care of the doctors of the Guwahati Diabetes Research Centre which the respondent no.2 failed to appreciate.

Copies of the medical reports are annexed as Annexure-12 (Series).

- 4.9 That it is stated that the HQ, Eastern Command, Kolkata issued a policy guidelines bearing letter no.131306/1/9/Engrs/EIC (I) dated 20.12.2001 for posting of the Group C and D personnel of the MES. In the said policy guideline it is stated that posting of Group C and D individual less industrial personnel will be issued by the HQ on certain grounds. In para 21 of the policy guidelines there is a provision for compassionate Posting/Mutual transfer. Be it stated that in para 21(c) of the said policy guideline there is a provision for posting on medical grounds, and the applicant submitted his representation accompanied by medical certificate for review of transfer order in terms of the professed policy aforesaid. But most unfortunately the Respondent no.2 rejected the prayer of the applicant and deviated from their own policy guidelines. The act of the respondent no.2 is arbitrary, unjust, unfair and utter violation of the principles of natural justice.

Bidhan Bhushan Das

Copy of the policy guideline is annexed as
Annexure-13.

4.10 That it is stated that the applicant in this application praying for review of his transfer and posting order and further begs to state that he is duty bound to carry out the transfer and posting order in any places where proper medical facilities are available and undertakes to carry out the same in the event of modification of his posting order. Be it stated that the applicant in his representation dated 02.07.2003 mentioned it clearly that he may be posted at any one of the 4 complexes where near about 14 offices are functioning and the post of UDC are also available in the 4 complexes namely; Guwahati complex, Tezpur complex, Chabua complex, Jorhat complex where proper medical facilities are available. But most unfortunately the respondent no.2 did not consider his legitimate prayer for posting in any one of the aforesaid stations. In such a situation if the applicant is posted at Teliamora then his life may be endangered for lack of proper medical facilities.

4.11 That the applicant most humbly submits that due to non consideration of his representation for review of transfer order dated 02.05.2003 he is being forced to a helpless situation where he will loose the chances of proper medical care and guidance if he is posted at Teliamora station of Tripura as such it will cause

Bidhan Bhushan Das

irreparable loss and injury to him leading to a risk on his life. As such, finding no other alternative, the applicant is approaching this Hon'ble Tribunal for protection of his legitimate rights and it is a fit case to interfere with and protect the rights and interests of the applicant by setting aside the impugned transfer order and directing the respondents to allow him to continue at his existing post at GE, Guwahati or to transfer him at any of the four complexes namely; Guwahati complex, Tezpur complex, Chabua complex or Jorhat complex or in any other station where Medical facilities are available.

4.12 That this application is made bonafide and for the cause of justice.

5. Grounds for relief(s) with legal provisions.

5.1 For that, the applicant is a severe diabetic patient and he requires proper medical care and attention and as such he is entitled for posting under the policy guidelines for Group 'C' and 'D' personnel for the MES, in a station where Medical facilities are available.

5.2 For that, the applicant submitted representation for review of the transfer order following the policy guidelines for Group 'C' and 'D' personnel of the MES.

5.3 For that, there are no medical facilities available at the Teliamora station for constant medical treatment of the applicant.

Bidhan Bhushan Das

- 5.4 For that, it would be evident from the medical investigation reports and the eyes, kidneys of the applicant have been adversely affected due to severe diabetes. As such posting of the applicant deserves to be considered /reviewed in the light of the transfer policy guidelines which is still in force.
- 5.5 For that, there is specific provision for special consideration of the cases of transfer and posting of the employees who are suffering severe medical problems.
- 5.6 For that, the local authorities including Chief Engineer, Eastern Command strongly recommended for review of the case of the applicant.
- 5.7 For that, the post of UDC are available in as much as 14 offices among the four complexes indicated in the representations of the applicant, as such, there is no difficulty on the part of the respondents to accommodate the applicant.
- 5.8 For that, the applicant shall carry out transfer and posting order in any other places in N.E.Region where proper medical facilities are available.
6. Details of remedies exhausted.

That the applicant states that he has exhausted all the remedies available to him and there is no other

Bidhu Bhushan Das

alternative and efficacious remedy than to file this application.

7. Matters not previously filed before or pending with any other Court.

The applicant further declares that he had not previously filed any application, Writ Petition or Suit before any Court or any other authority or any other Bench of the Tribunal regarding the subject matter of this application nor any such application, Writ Petition or Suit is pending before any of them.

8. Relief(s) sought for.

Under the facts and circumstances stated above, the applicant humbly prays that Your Lordships be pleased to admit this application, call for the records of the case and issue notice to the respondents to show cause as to why the relief(s) sought for in this application shall not be granted and on perusal of the records and after hearing the parties on the cause or causes that may be shown, be pleased to grant the following relief(s):

8.1 That the impugned order issued under letter dated 02.05.2003 be set aside and quashed.

8.2 That the respondents be directed to consider the applicant his transfer and posting at any of the four complexes namely; Guwahati complex, Tezpur complex, Chabua complex or Jorhat complex or alternatively in

Bikur Bhushan Das

other stations in N.E.Region where proper Medical facilities are available.

8.3 To pass any other order or orders as deem fit and proper.

8.4 Costs of the application.

9. Interim order prayed for.

During pendency of this application, the applicant prays for the following relief: -

9.1 That the Hon'ble Tribunal be pleased to stay the operation of the impugned order of transfer and posting vide letter bearing no.131322/2/7B/73/Engrs/EIC (I) dated 02.05.2003 (Annexure-3) and impugned order of movement dated 12.09.2003 (Annexure-14) till disposal of this application.

10.

This application is filed through Advocates.

11. Particulars of the I.P.O.

i)	I. P. O. No.	:	96 685320
ii)	Date of Issue	:	11-5-2003
iii)	Issued from	:	G.P.O., Guwahati.
iv)	Payable at	:	G.P.O., Guwahati.

12. List of enclosures.

As given in the index.

Bidhu Bhushan Das

VERIFICATION

I, Shri Bidhu Bhusan Das, S/o Late Debendra Chandra Das, aged about 37 years, working as UDC in the office of the MES/238978, Guwahati, do hereby verify that the statements made in Paragraph 1 to 4 and 6 to 12 are true to my knowledge and those made in Paragraph 5 are true to my legal advice and I have not suppressed any material fact.

And I sign this verification on this the 16th day of September, 2003.

Bidhu Bhusan Das

7-10-59 0 100-238478
 1320ms 11/10/59 100-1320
 GR. 100-1320

700 2 110 CHINESE UNIVERSITY
FACULTY OF COMMERCIAL
HONG KONG
CHINESE UNIVERSITY

(Through proper channel)

APPROPRIATE AGENCIES AND FIELD OFFICES (INFO TO USC)
 ADVISED BY ROUTING SLIP(S) OF THIS MESSAGE.
 ADVISE FOR A VIEW OF PASTING ORIGIN ON EXTERNAL
 CIPHER INDICATING ORIGIN.

Respected Sir,

1. Please refer to your HQ letter No 131841/11/5186/
Mg/10 dt 17 May 2001.

With due respect and humble submission, I lay the following for lines for your kind and sympathetic consideration please :-

- a) That Sir, I have been promoted to the Grade of 100 under your above letter and posted to M (1) (P) Telikoro.
- b) That Sir, in this context I beg to invite your kind notice that, I am a patient of severe 'DIABETES' with eye problems and under treatment of Dr MR Naziah, Diabetes specialist of Diabetes care centre at Gajahati. Photo copies attached.
- c) That Sir, Telikoro is situated at a remote place in the state of Tripura and as far as medical care is concerned, there is no such medical facilities are available as advised also it is not possible to take medical advice as and when required. I being a severe Diabetes patient my constant medical care/check-up is absolutely required as advised by the Doctor. As no such medical facilities are available at Telikoro, my life may endanger at any moment, if I do not remain under proper medical guidance.

3. In view of the above, you are humbly requested to review my posting from CA(II)(c) Tullahoma to a place where I am getting medical care nearby CA Harangi/CA 583 up or place me in situ. For this act of kindness and sympathy, I and my family will remain ever grateful to you.

4. Medical certificates/report are enclosed for your kind personal perusal.

Thanking you all.

Page 3 of 3

Dated : 27 Jun 2022

1942-1943 2 11/15/43 11/15/43

Yours faithfully,

Planned
 (BIRMINGHAM DISTRICT) (197)
 10/1/2007

Distressed
Law
Advocate

File No. 2702

Putva Kaman Mukhyalaya
HQ Eastern Command
Abhiyanta Sakha
Engineers Branch
Fort William
Kolkata-21

131841/11/11/11/Engrs/EID

(2) Nov 2001

Chief Engineers
Kolkata Zone
A/E Shillong Zone
Shillong Zone
Siliguri Zone
O&B-Civ Engrs Kolkata
R&D Picket Secunderabad
Comdt, ESD Kakinada

PROMOTION/POSTING ADM CADRE (LDC TO UDC)

1. Reference this HQ letter No 131841/11/5186/Engrs/EID dated 17 May 2001.

2. The following amendments are hereby made to our letter cited above :-

(a) Against Srl No. 57 under Column 4 in respect of
HRS/265626 Smt Anjali Changkakoti, LDC

FOR " GE (A/E) Borjar "

READ " GE 583 Engr PK "

(b) Against Srl No. 115 under column 4 in respect of
HRS/238978 Shri Bidhu Bhushan Das, (SC), LDC

FOR " GE (I) (P) Teliamora "

READ " GE Guwahati "

3. All other entries will remain unchanged.

(11)

1304/12

(Parmanand)

SE

SO-1 (Pers)

For Chief Engineer

Copy to :- E-In-C's Br/EID (Sub)

GE A/E Borjar, GE 583 Engr, GE (I) P Teliamora

GE Guwahati

ADA Guwahati, AAO Shillong, CDA Patna

Internal: EIC (P), EIC, EIC (C), GEDP Cell

*Pls check
Main
Advocate*

POSTING ORDER NO . 15 /2003

Tele : 2222 2700

Chief Engineer
HQ Eastern Command
Fort William
Kolkata-21

131322/2/7B/ 73 /Engrs/EIC(1)

02 May 2003

CE Kolkata Zone

CE Siliguri Zone

CE Shillong Zone

CE(AF) Shillong Zone

Comdt ESD Kankinara

POSTING/TRANSFER ON TENURE TUR OVER : UDC

1. The following posting/transfer are hereby ordered in the interest of state :-

Sr	MES NO, NAME	Posted		Move date	Remarks
		From	To		
(a)	(b)	(c)	(d)	(e)	(f)
1.	MES-234106 Shri NN Baruah, UDC	GE Dinjan	GE Jorhat	Forthwith	
2.	MES-232968 Shri Bhupen Chamuah, UDC	GE 859 EWS	GE(AF) Tezpur (Tezpur)	30.6.03	
3.	MES-202721 Shri GK Mukhopadhyay, UDC	GE(I)(P) Teliamura	CEEC Kol	31-08-03	
4.	MES-225405 Shri GE Jaishi, UDC	GE(I)(P) Teliamura	AGE(I) Rangiya	30.6.03	
5.	MES-229188 Shri Lakpa Zimba, UDC	CE Kol Zone	GE Gangtok	30.6.03	
6.	MES-238653 Shri HP Khanikar, UDC	CE Shillong Zone	GE Dinjan	30.6.03	
7.	MES-238712 Shri RN Hazarika, UDC	HM 137 WE	GE Jorhat	31.7.03	
8.	MES-232966 Shri Pranab Jyoti Nath, UDC	GE 869 EWS	GE(AF) Tezpur	30.6.03	

.....P/2

Delisted
for
posting

RE	
AGE	
OS	
END	

- 2 -

(a)	(b)	(c)	(d)	(e)	(f)
9.	MES-225947 Shri Paresh Chandra Das, UDC	GE 859 SMS	AGE(I), Charduar	31.8.03	
10.	MES-238083 Shri Bipin Chandra Das, UDC	GE Guwahati	CWE(AF), Jorhat	31.7.03	
11.	A/14208135 Shri Dilip Kumar Dey, UDC	GE Silchar	GE Naranga	Forthwith	
12.	MES-213682 Shri Suldas Moltra, UDC	CEEC Kol	GE Hhprail	30-06-03	
13.	MES-213245 Shri Dilip Sarkar, UDC	CEEC Kol	CWE Bengdubi	31.08.03	
14.	MES-269195 Shri Alok Kumar Das, UDC <i>Biswas</i>	GE Sevoke Rd	GE(S) Binnaguri (AGE B/R) Bagrakot	Forthwith	
15.	MES-265590 Shri Satya Ram Nath, UDC	CWE Shillong	GE Tezpur	Forthwith	
16.	MES-452123 Shri B.N Banerjee, UDC	GE Gangtok	CE Siliguri Zone	Forthwith	
17.	MES-233321 Shri H.K. Nath, UDC	GE Gangtok	GE Missamari	Forthwith	
18.	MES-243640 Shri Sekhu Semy, UDC	HC 137 WE	CWE(AF), Jorhat	Forthwith	
19.	MES-212552 Shri B. Roy Chowdhury, UDC	GE Gangtok	CWE Bengdubi	31-08-03	
20.	MES-232963 Smt Anju Sahariah, UDC	AGE(I) Charduar	GE Tezpur	Forthwith	
21.	MES-233924 Md Hassan Ali, UDC	CE(AF) Shg Zone	GE(AF) Tezpur	Forthwith	
22.	MES-233672 Shri Dipak Borkotoki, UDC	GE(AF) Jorhat	GE(P)(I) Teliamura	Forthwith	
23.	MES-203258 Shri A.K. Pal, UDC	ESD Kankinara	GE Umroi	Forthwith	

Alone

- 3 -

(a)	(b)	(c)	(d)	(e)	(f)
24. MES-214342 Shri Apurba Paul, UDC	HE 136 WE	GE Gangtok	Forthwith		
25. MES-258052 Shri SK Chakraborty, UDC	HE 136 WE	GE Gangtok	-do-		
26. MES-209500 Shri Debasish Dutta, UDC	GE(AF) KMD	GE 859 EWS	-do-		
27. MES-264630 Shri Dipak Thapa, UDC	GE Umroi	GE 859 EWS	-do-		
28. MES-238978 Shri B. B. Das, UDC	GE Guwahati	GE(P)(I) Teliamura	-do-		
29. MES-228738 Shri Gopal Chandra Das, UDC	CE Siliguri Zone	CNE Dinjan	-do-		
30. MES-205168 Shri Chandan Banerjee, UDC	GE(AF) Bkpr	GE(P)(I) Teliamura	-do-		
31. MES-246956 Shri Dilip Kr Ghosh, UDC	GE(FW) Kol	GE Gangtok	-do-		
32. MES-202903 Shri M. K. Dihidar, UDC	GE(P)(I) Teliamura	CEEC Kol	31.08.03		

(Thirty two and only)

- Your attention is drawn to this HQ letter No 131306/1/9/Engrs/IC(I) dt 20 Dec 2001 for strict compliance. All concerned may be informed accordingly.
- The posting order to be implemented within 60 days of due date indicated. The concerned unit will also forward completion report indicating the date of SOS within the same period.
- Failing of above will be seriously viewed and will be treated as insubordination of the order of CE Eastern Command.

(Achintya Dass)
Lt Col
Offg Col (Pers)
for Chief Engineer

Copy to :-

HE 137 WE, HE 136 WE, CNE(AF) KMD, CNE(AF) Jorhat
CNE Bangdubi, CNE Dinjan, CNE Shillong, CNE Kolkata

Contd...P/4

GE Dinjan, GE Jorhat, GE 950(859)EWS, GE(AF) Tezpur,
GE(P)(I) Tezamura, GE 869 EWS, GE Gangtok, GE Guwahati,
GE Silchar, GE Sevoke Road, GE(S)Binnaguri, GE Tezpur,
GE Nissamari, GE Umroi, GE Khapraail, GE(AF) KKD, GE(AF) Bkpr
GE(F) Kol, AGE(I) Rangiya, AGE(I) Charduar, GE Narangi,

Internal : E7 Section, EMD Sec, EIR Sec, EDP, Cell, M/File,
o/copy

 sm^2/e

From: MES-238978
Bidyut Bhushan Das, UDC
CE Guwahati

To: Headquarters
Chief Engineer
Eastern Command
Fort William
Kolkata -21

(Through proper channel)

POSTING/TRANSFER ON TENURE TURN OVER: UDC,
APPEAL FOR REVIEW OF POSTING ORDER ON
EXTREME COMPELLING GROUNDS

Respected Sir,

1. Please refer to your HQ letter No.131522/2/72/73/Engrs/
NIC dated 02 May 2003.

2. With due respect and humble submission, I lay the
following few lines for your kind and sympathetic consideration
please :-

(i) That Sir, I have been posted to CE(P) (I) Teliamera
vide your HQ letter cited under reference on tenure
turn over basis.

(ii) That Sir, in this context I beg to invite your kind
notice that, I am a patient of severe "DIABETES"
with EYE problems and under treatment of Dr. R.K.
Boruah, Diabetes specialist of Diabetes care Centre
at Guwahati. Photo copies attached.

(iii) That Sir, Teliamera is situated at a remote place
in the State of Tripura and as far as medical care
is concerned, there is no such medical facilities
are available also it is not possible to take
medical advices as and when required, I being a
severe Diabetes patient my constant medical care/
check-up is absolutely required as advised by the
Doctor. As no such medical facilities are available
at Teliamera, my life may endanger at any moment,
if I do not remain under proper medical guidance.

3. In view of the above, you are humbly requested to review
my posting from CE(P) (I) Teliamera to a place where I am
getting medical care namely CE Barangi/CE 583 HP/CE (AF) Borjar
or place me in situ. For this act of kindness and sympathy,
I and my family will remain ever grateful to you.

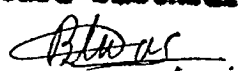
4. Medical Certificates/report are enclosed for your kind
perusal please.

Thanking you Sir,

Encls: Case History (28 sheets)
Incl Dr Certificate in
original).

Place : Guwahati
Dated : 19 May 2003

Yours faithfully,


(BIDYUT BHUSHAN DAS), UDC
MES-238978
C/O CE Guwahati

*Dr. Cid
Law
Advocate*

Tele Milly:6053

Garrison Engineer Guwahati
Post:Satgaon, Dist:Kamrup
Guwahati -27 (Assam)

1005/ 523 /ELE

19 May 2003

HQ CWC Shillong
Spread Eagle Falls
Shillong-11

APPEAL FOR POSTING AT POST HQ CWC
SHILLONG DISTRICT : U.C.

1. Reference HQ CWC, Kolkata letter No. 131222/2/1A/73/Encls/10(1) dated 02 May 2003.
2. An application dated 19 May 2003 submitted by H/S/238976 Shri. Bishu Bhushan Das, UDC of this office requesting for change of duty station is forwarded herewith in duplicate for your further necessary action please.
3. May the higher authorities please be approached to adjust him in any one office located at Guwahati Compd based on the merits of the case.

Encls: As above
46 Sheets


(Rajneesh Chandra)
EE
Garrison Engineer

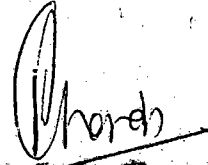
- (a) Application 04 Sheets.
- (b) Recommendation
Slip 04 Sheets.
- (c) Dr. Certificate and
Case History 38 Sheets.
(in Dr Certificate in
original).

*Attended
for
Advocate*

RECOMMENDATION FOR REVIEW OF POSTING ON EXTREME
COMPASSIONATE GROUND IN RESPECT OF MES -238975
SHRI BDDHU KRUSHAN DAS (SC), USC OF GE GUWAHATI

RECOMMENDATION OF GE

The grounds explained by the individual is verified by me and found genuine. Hence his case is strongly recommended please.


(Rajneesh Chandra)
EE
Garrison Engineer

RECOMMENDATION OF CWS

RECOMMENDATION OF ZONAL CE

DECISION OF COMMAND CE

Tele Mily : 5032

HQ Chief Engineer
Shillong Zone
Spread Eagle Falls
Shillong - 793 011

70762/R/Adm/508/EIC(I)

11 Jun 2003

HQ Eastern Command
Engineers Branch
Fort William
Kolkata - 21

APPEAL FOR REVIEW OF POSTING ORDER
ON TENURE TURN OVER LUDC

1. Ref your HQ letter No 131322/2/7B/73/Engis/EIC(I) dated 02 May 2003..
2. An application dated 19 May 2003 addressed to your HQ submitted by MES-238972 Shri Bidhu Bhushan Das, UDC of GE Guwahati who stands posted to GE (I) (P) Tejamura vide your posting order No cited above requesting to review his posting from GE (I) (P) Tejamura to any one of the following firms due to his self sickness or place him in situ is forwarded herewith duly recommended alongwith its connected documents for your further necessary action please :-

(a) GE Narangl (b) GE 503 Engr. Park (c) GE (AF) Borjar

3. Recommendation slip is also enclosed.

O Khongwir
(O Khongwir)
Adm Offr-1
For Chief Engineer

Encls : (As above)

Copy to :-

CWE Shillong

For info wrt their letter No 1284/R/981/E1A
dated 27 May 2003.

GE Guwahati

For info.

*Attested
for
Advocate*

-27-

Tele : 2322 2523

Chief Engineer
HQ Eastern Command
Fort William
Kolkata- 21

131322/2/7B/ 110 /Engrs/EIC(I)

20 Jun 2003

Chief Engineer
Shillong Zone

APPEAL FOR REVIEW OF POSTING ORDER
ON TENURE TURN OVER : UDC

1. Ref your letter No 70762/9/Adm/508/EIC(I) dt 11 Jun 03.
2. Application dated 19 May 2003 in respect of MRS-238978 Shri Bidhu Bhushan Das, UDC of GE Guwahati has been considered sympathetically and examined in its entirety with a view to ensure that no natural justice is denied to the individual. However, it lacks substance and has been rejected by appropriate level at this HQ.
3. Please inform the individual accordingly and despatch to his new unit i.e GE(I)(P) Telesmare without further delay.

Copy to :-

GE Guwahati

Loni
(L Padhi)
Major
802(Pers)
for Chief Engineer

*Attended
Advocate*

35

From : MRS/218970 Dhru

SHIRDI BAHADUR DAS, WDC
GE GUWAHATI

To : The Chief Engineer
HQ Eastern Command (Engrs Branch)
Port William
KOLKATA - 700 021

(Through Proper Channel)

POSTING/TRANSFER ON TENURE TURN OVER BASIS
- ADM CADRE

Respected Sir,

1. With due respect and humble submission I beg to lay the following few lines for favour of your kind consideration and review my posting orders issued vide your HQ letter No 131322/2/78/110/Engrs/ERC (1) dated 20 Jun 2003 in response to my appeal dated 19 May 2003 as I feel that due sympathy has not been paid for while considering my case at your HQ :-

(i) That Sir, it is a well established case that I am a severe " DIABETES " patient with EYE problems which warranted proper medical care for my survival as well as my family members.

(ii) That Sir, based on this particular grounds your HQ had been pleased vide your HQ letter No 131841/11/5370/Engrs/SID dated 01 Nov 2001 (copy attached) to cancel my posting order on promotion issued vide your HQ letter No 131841/11/5185/Engrs/SID dated 17 May 2001 under which I was ordered to move to GE (b) (1) Teliamura.

(iii) That Sir, my earnest request was that I shall not be debarred from getting medical treatment at my urgent needs which is available at GUWAHATI. In case, it is not feasible to adjust me at Guwahati Complex, your goodness may please be kind enough to post me at the following Stations where proper medical facilities are available :-

- (a) Guwahati Complex
- (b) Tezpur Complex
- (c) Chabua Complex
- (d) Jorhat Complex

2. In view of the foregoing fact, I earnestly request your honour kindly to review my case as a special one with sympathy and post me in any one office located at the above complexes instead of GE (b) (1) Teliamura so that I can perform my duties without mental anxieties as well as with proper medical care.

Thanking you in anticipation.

Yours faithfully

Encle : As above

Place : Guwahati

Dated : 02 July 2003

(SHIRDI BAHADUR DAS), WDC
MRS/218970
C/o GE GUWAHATI

*Attended
first
Appeal*

Tele Mily:6053

Garrison Engineer Guwahati
Post: Satgaon, Dist: Kamrup
Guwahati -27 (Assam)

1005/ 622 /ELE

04 Jul 2003

HQ CWE Shillong
Spread Eagle Falls
Shillong-11

POSTING/TRANSFER ON TURN OVER BASIS:
ADM CADRE

1. Reference your HQ letter No.1284/1/981/E1A dated 27 May 2003 and HQ CEEC, Kolkata letter No.131322/2/7B/110/Engrs/E1C(I) dated 20 Jun 2003 (copy attached for ready reference).
2. An application dated 02 Jul 2003 submitted by MES-238978 Shri Bidhu Bhushan Das, UDC of this office requesting for change of duty Station is forwarded herewith in quadruplicate for your further necessary action please.
3. May the higher authorities please be approached to re-consider his case based on the merits of the case.

Encls: As above

- (i) Application
04 Sheets.
- (ii) Recommendation
slip 04 Sheets.
- (iii) HQ CEEC, Kolkata
letter (one copy).

(Rajneesh Chandra)
EE
Garrison Engineer

*Pls send
Letter
Advocate*

BQ/-

RECOMMENDATION FOR AVOIDING OF POSTING OF EXTREME
COMPENSATION GROUND IN RESPECT OF MES-238978
MR. BIPIN BHUSHAN DAS (SC), WFO. OF GS GUWAHATI

RECOMMENDATION OF CE

The grounds explained by the individual is verified by me and found genuine. It is recommended to post him in any one office located in the complexes stated by the individual.



(Rajendra Chandra)
RS
Garrison Engineer

RECOMMENDATION OF OF THE

RECOMMENDATION OF ZONAL CE

DECISION OF COMMAND CE

Chief Engineer
HQ Eastern Command
Fort William
Kolkata- 21.

27 Aug 2003

131322/2/7B/134 /Engrs/EIC(I)

Chief Engineer
Shillong Zone

POSTING/TRANSFER ON TENURE TURN OVER : UDC

1. Reference your letter No 70762/9/ADM/414/EIC(I) dt 08 Aug 2003.
2. Application dated 02 Jul 2003 in respect of MES-238978 Shri Bidhu Bhushan Das. UDC has been considered sympathetically and examined in its entirety with a view to ensure that no natural justice is denied to the individual. However, it lacks substance and has been rejected by appropriate level at this HQ.
3. Please inform the individual accordingly and despatch to his new unit i.e GE(P) (I) Teliamura without further delay.

(Achintya Das)
Lt Col
SO1(Pers)
for Chief Engineer

Copy to :-

GE Guwahati

for info please. along with all connected
medical documents

Attended
for
Advocate

Tele Milly : 6053

Garrison Engineer
Guwahati, Satgaon-post
Kamrup-Distt
Guwahati-27

1005/ *W2* /ELE

05 Sep 2003

MES/238978 Shri
Bidhu Bhusan Das, UDC
GE Guwahati (E-5) Sec)

POSTING/TRANSFER ON TENURE TURN OVER: UDC

1. Reference your application dated 02 July 2003 submitted by you in-connection with change of duty station.
2. Your appeal has not been considered and rejected by HQ CEEC, Kolkata vide their letter No 131322/2/75/134/Engrs/EIC(I) dated 27 Aug 2003. Hence your posting to GE(I) (P) Teliamura will stand good.
3. In view of above, you are hereby advised to get ready to move to your new unit within a very short period. Formal Movement order will be issued to you accordingly.



(Rajneesh Chandra)
EE
Garrison Engineer

*Attested
Juni
Advocate*

GUWAHATI DIABETES RESEARCH CENTRE

(A complete diabetes care clinic through advanced tech.)

Udayachal Path, Christianbasti, Guwahati - 781005

Phone no : 2340533

e-mail : diabresearch@rediffmail.com

DR. S. ALAM

MBBS (Gau), MD (Cal), PGAT (AIIMS, New Delhi)

Post Doct. Train. in Diabetology & Endocrinology

(San Francisco, California, USA)

Gold Medalist

Chief consultant Diabetologist

& Endocrinologist

Recipient of National

& International Awards.

Consulting hrs : Week Days:-

Morning: 8:30 AM to 1:30 PM

(Friday : 8:30 AM to 12 Noon)

Evening : 5 PM to 7:30 PM

Sunday : 8:30 AM to 1 Pm

Sunday Evening Closed

(Appointments & Consultations
over phone only during chamber
hours)

Mr. B. Mustan Dey
37/4
A Poor Controlled Type
II DM & Early D.
nephropathy & DRNP
& D. - 2800 mg. P. done
Diet : 1600 K. cal / day

7. H.M. Novolet - 30
① 2. H.M. Novolet - 30
30R - 16 / 10 - 5 SL
30 - 10 - 5 before 2.0
② 2. Diaminone - 40 (30)
30 - 10 - 5 before 2.0
③ 2. S - 2.5 (30)
30 - 10 - 5 before 2.0
④ 2. Turbogest - 10 (30)
30 - 10 - 5 before 2.0
⑤ 2. Novolet - 30
30 - 10 - 5 before 2.0

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1 tag def 1000

③ 10/1000 - 2.5 (30)

1 tag def at 2 Aug

④ 10/1000 - 20 (30)

1 tag def 1000

⑤ 10/1000 - 30 (30)

1 tag def - 1000

9/10/9

Rem. 0 05/09/9

PRAG DIAGNOSTIC CENTRE

(A Unit of Gurukul Diabetes Research Centre)

Christianbasti, Gurukul - 781005.

Phone no : 2349533.

E-Mail : ~~diagnostic@pragdiagnostic.com~~

Regd. No: 14188 Date received: 19/07/2003 Date Reported: 19/07/2003

Name: Mr. Bidhai Bhushan Das Age: 37 yrs. Sex: M

Referred by: Dr. S. ALAM MBBS, MD (Cai), PGDT (AIIMS, New Delhi)

COMPLETE DIABETES PROFILE

TEST	RESULT	NORMAL RANGE
Random plasma glucose	— mg/dl	70 - 140 mg/dl
Fasting plasma glucose	186.2 mg/dl	70 - 110 mg/dl
Post prandial plasma glucose	278.6 mg/dl	Upto : 140 mg/dl
HbA1C %	8.5 %	Upto : 6 %
HbA1 %	11.5 %	Upto : 7.6 %
S. Creatinine	1.4 mg/dl	M : 0.9-1.4; P: 0.8-1.2mg/dl
S. Fructosamine	— μmol/l	Upto: 285 μmol/l
Glycated proteins	8.6 %	6.3 %
S. Cholesterol (Total)	256.8 mg/dl	130 - 220 mg/dl
S. Triglycerides	196.2 mg/dl	60 - 170 mg/dl
HDL	32.0 mg/dl	30 - 70 mg/dl
LDL	201.8 mg/dl	62 - 185 mg/dl
VLDL	25.0 mg/dl	25 - 50 mg/dl
S. Insulin (F)	—	0 - 30 nU/M
S. Insulin (PP)	—	nU/M
Micral - 2 Test	Positive	Negative
Corresponding urine sugar	F : + PP : +++	Negative
Ketobodies	(F) : — PP : —	Negative

Hony. Consultant

Attested
 for
 Dr. S. Alami

43

PRAG DIAGNOSTIC CENTRE

(A Unit of Guwahati Diabetes research centre)

Christianbasti, Guwahati- 781005

Phone no : 2340533

E - Mail : dinbresearch@rediffmail.com

Regd. no : 14188 Date received : 19/07/2003 Date reported : 19/07/2003.

Name : Mr. Bidhan Bhattachan Das Age : 37 yrs. Sex : M

Referred by : Dr. S. Alam. MBBS, MD (Col), PGDT (AIIMS, New Delhi)

HAEMATOLOGICAL REPORT

TEST	RESULT	NORMAL RANGE
Haemoglobin	11.2 gm/dl	M: 13 - 15; F: 11 - 16 gm/dl
ESR	25 mm/hr	M: 0 - 10; F: 0 - 20 mm/hr

Henry. Consultant

*Alister
Lum
Adro cat*

GUWAHATI DIABETES RESEARCH CENTRE

(A complete diabetes care clinic through advanced tech.)

Udayachal Path, Christianbasti, Guwahati - 781005

Phone no : 2340533

e-mail : diabresearch@rediffmail.com

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(Friday : 8:30 AM to 12 Noon)

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Sunday : 8:30 AM to 1 PM

Sunday Evening Closed

(Appointments & Consultations
over phone only during chamber
hours)

Dr. S. Alam

32/7

11/0 - 0.4 - 7.70

Adv -

FBS

PPAS (1 1/2 hr)

HS A1C

HS A1C

Microalbumin Test

S. creatinine

Lipid profile

Uric acid profile

HbA1c & ESR

pt on

obese - 50%

0 - 0

Semi-vegetarian

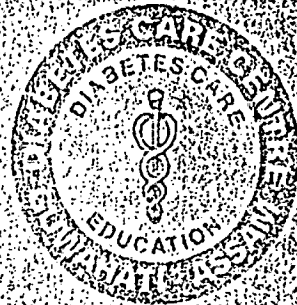
0 - 0

Assisted
Juv.
Advocate.

32/7

DIABETES CARE CENTRE

F. C. RAOD, UZAN BAZAR
GUWAHATI - 781 001 (ASSAM)



Number

D - 4106

Name

Mr. Bidhu

Bhusha
Das

*Attested
Signature
Adnan Ali*

Dr. H. K. Boruah, M.B.B.S., F.D.R.C. (Medical)

CONSULTANT DIABETOLOGIST

Phone : 642040 (Res.)

Dr. R. K. Baruah

F.D.R.C. (Madras)

DIABETES SPECIALIST

Consulting Hours : 7.00 A.M. to 11.00 A.M.
4.00 P.M. to 6.00 P.M.

SUNDAY CLOSED

DIABETES CARE CENTRE

F. C. Road, Uzan Bazar

GUWAHATI-781 001

(ASSAM)

Ph: 542040

Date : 14th May 83

To whom it may concern

This is to certify that Mr Birlu Bhuyan
Das, aged 37 years is a diabetic person
under my treatment and care since last
(5) years. He has been advised to be
under strict control of diet, to take
medicines regularly and to come for
periodic check-up to ensure adequate
control of diabetes.

Dr. R.
F.D.R.C. (Madras)
Consultant Endocrinologist
Diabetes Centre
F.C. Road, Uzan Bazar

Assisted
Law
Advocate

Dr. R. K. Baruah

F.D.R.C. (Madras)

DIABETES SPECIALIST

Consulting Hours : 7.00 A.M. To 11.00 A.M.
3.00 P.M. To 5.30 P.M.

SUNDAY CLOSED

DIABETES CARE CENTRE

F. C. ROAD, UZANBAZAR

GUWAHATI-781001

(ASSAM)

Ph. 542040

D - 4106

Date 18.11.02

Mn. B. B. Das.

Weight = 57.5 kg
B.P. = 120/86 mm Hg

to continue

① Hy. Human Insulin (70/30) Insulin 6 units daily
sc half - an - hour before feed

② Eucide (5mg) tablet 1 daily
half - an - hour before feed

③ Glucobay (5mg) tablet 1 daily with feed

④ Doxacord (2mg) tablet 1 daily as before

Adv.

① frequent feeds.

② Exercise daily.

③ Review after 15 days.

INVESTIGATION REPORT

Fasting Blood Sugar	= <u>214</u> mg%	} with effect of oral drugs	(Normal-80 to 120 mg%)
Urine Sugar (fasting)	= <u>Trace</u>		
Post-prandial Blood-sugar	= <u>205</u> mg%		(Normal-120 to 160 mg%)
Urine-sugar (Post-prandial)	= <u>Trace</u>		
Urine-albumin	= <u>Nil</u>		

*Attended
by
Advocate*

9

HAPPY LAB**Diagnosis & Research Centre**

Opp.- Noonmati Telephone Exchange

Ghy-20, ☎ : 2551664

Report **Blood** SI No. **SE425** Date: **17/02/03**Name: **Mr. B. B. Das** Age **37Y** Sex **M**Referred By: **[Signature]****DIABETIC PROFILE**

Test	Result	N. Range/Unit
Blood Glucose Random ⇨		< 140 mg / dl
Blood Glucose Fasting ⇨	121	80-120 mg / dl
Blood Glucose 1.1/2 HR P. P. ⇨	157	< 160 mg / dl
Blood Glucose 2 HR P. P. ⇨		< 140 mg / dl

DIABETIC PROFILE

Test	Result	N. Range/Unit
S. Cholesterol ⇨		< 200 mg. / dl
S. Triglyceride ⇨		< 160 mg. / dl
HDL Cholesterol ⇨		30-70 mg. / dl
LDL Cholesterol ⇨		< 130 mg/dl

LIVER FUNCTION TESTS

S. Bilirubin (Total) ⇨	0.3-1.0 mg /dl
S. Bilirubin (Direct) ⇨	0.1-0.3 mg / dl
S. Bilirubin (Indirect) ⇨	0.2-0.7 mg/dl
SGPT (ALT) ⇨	0-35 U/L
SGOT (AST) ⇨	0-35 U/L
Y-GT ⇨	11-61 U/L Men 9-39 U/L Women
CPK (Total) ⇨	M-25-90 U/L F-10-70 U/L
L.D.H. ⇨	Upto 450U/L
Plasma Protein (Total) ⇨	5.5-8 g / dl
Albumin ⇨	3.5 - 5.5 g / dl
Globulin ⇨	2-2.5 g / dl
S. Alkaline Phosphates ⇨	64-306 U/L
S. Acid Phosphatase ⇨	1-4 unit

RENAL PROFILE & ELECTROLYTES

Blood Urea ⇨	15-40mg/dl
S. Creatinine ⇨	0.5 - 1.4 mg/dl
S. Sodium ⇨	135 - 155 mm Ol/l.
S. Potassium ⇨	3.6 - 5.0 mm Ol/l.
S. Calcium ⇨	8.1 - 10.0 mg/dl
S. Inorganic Phosphorus ⇨	3-4.5 mg / dl
S. Chloride ⇨	98 - 106 mcg/L
S. Bicarbonate ⇨	21-28 mcg/L

OTHER TESTS

S. Uric Acid ⇨	M. 2.5 - 8 mg/dl F. 1.5 - 6 mg/dl
S. Amylase ⇨	60 - 180 U/
Lipase ⇨	0-190 U/L
Rheumatoid Arthritis (R.A.) factor ⇨	
C. Reactive Protein (C.R.P.) ⇨	
Antistreptolysin O (A.S.O.) Titre ⇨	
Australia Antigen (HBs Ag) ⇨	
Montoux Test ⇨	
VDRL Test ⇨	
Khan Test ⇨	

Widal Test	0	II	III	IV
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Others Examinations ⇨

N. B. : Not for Medico Legal Purpose. Result need to be co-related with clinical finding for a final diagnosis.

HONY. PATHOLOGIST

[Signature]

Attended
for
Advocate

HAPPY LAB Diagnostic & Research Centre Noonmati, Opp. - S. B. I., Guwanati-781 020 Phone No - 551664		Report : <u>Urine</u> Sl. No.: <u>SE-25</u> Date: <u>17/02/03</u> Name: <u>Mr. B. B. Das</u> Age <u>37</u> Y Sex <u>M</u> Referred By:	
URINE PHYSICAL EXAMINATION Quantity : Appearance : Colour : Sediment : Specific Gravity : Others : CHEMICAL EXAMINATION Reaction : Sugar : Random : Fasting : <u>Nil</u> Post Prandial : <u>Nil</u> Albumin : Ketone Bodies : Bile Pigment : Bile Salt : Urobilinogen : Phosphates : MICROSCOPIC EXAMINATION Pus Cell : R. B. C. : Bacteria : Epithelial Cell : Casts : Crystals : Parasite : Others :		STOOL PHYSICAL EXAMINATION Colour : Consistency : Mucus : Blood : CHEMICAL EXAMINATION Reaction : Occult Blood : MICROSCOPIC EXAMINATION E. Histolytica : Cysts : Vegetative Form : Giardia : Cysts : Vegetative Form : Parasite Ova : Round Worm : Hook Worm : Thread Worm : Pin Worm : Taenia : Others : Vegetable Cells : Starch Cells : C. L. Crystals : R. B. C. : Pus Cells : Fat Globules : Epithelial Cell : Others :	

Not Valid For M/L Purpose .

HONY. PATHOLOGIST

*Atis Cool
len
Advocate*

17-2-03

Dr. R. K. Baruah

F.D.R.D. (Madras)

DIABETES SPECIALIST

Consulting Hours : 7.00 A.M. To 11.00 A.M.
4.00 P.M. To 6.00 P.M.

SUNDAY CLOSED

DIABETES CARE CENTRE

F. C. ROAD, UZANBAZAR

GUWAHATI-781001

(ASSAM)

Ph. 542040

D-4106

Date 24.8.02

Mn. B. B. Das.

weight = 57 kg
B.P. = 120/88 mm
at Htg

to continue

① Euclide (50mg) tablet ① daily half-an-hour before food

② Obinnet tablet ① daily after food

③ Glucobay (50mg) tablet ① daily with food

④ Doxacard (2mg) tablet as before

Adv ① frequent feeds.
② Review after ① month

[Signature]

INVESTIGATION REPORT

Fasting Blood Sugar = 174 mg%
Urine Sugar (fasting) = Nil
Post-prandial Blood-sugar = 180 mg%
Urine-sugar (Post-prandial) = Nil
Urine-albumin = Nil

(Normal-80 to 120 mg%)

(Normal-120 to 160 mg%)

B. urea = 22 mgr.
S. Creatinine = 1.2 mgr.
S. Cholesterol = 161 mgr.
Hb. = 15.0 gm (102.5)
ESR = 50 mm (HEFH)

Attended
for
Advocal

Dr. R. K. Baruah

F.D.R.C. (Madras)

DIABETES SPECIALIST

Consulting Hours : 7.00 A.M. To 11.00 A.M.
4.00 P.M. To 6.00 P.M.

SUNDAY CLOSED

DIABETES CARE CENTRE

F.C. ROAD, UZAN BAZAR

GUWAHATI - 781 001

(ASSAM)

Ph.: 542040

D-4106

Date: 10.6.02

M. B. B. Das.

Weight = 57 kg

B.P. = 140/90 mm
of Hg

To continue

① Euclide (50mg) tablet
② ————— ③ daily
half-an-hour before food —

④ Obimet tablet
⑤ ————— ⑥ daily after food —

⑦ Glucobay (50mg) tablet
⑧ ————— ⑨ daily with breakfast —

⑩ Doxycard (2mg) tablet ————— as before

Adv

① frequent feeds.

② Review after ① month.

③ to test ————— ④ B. urea
⑤ S. creatinine.
⑥ S. cholesterol.
⑦ HbX, ESR

INVESTIGATION REPORT (on 10.6.02)

Fasting Blood Sugar	= 181 mg%	} with effect of oral drugs.	(Normal-80 to 120 mg%)
Urine Sugar (fasting)	= Nil		
Post-prandial Blood-sugar	= 179 mg%		(Normal-120 to 160 mg%)
Urine-sugar (Post-prandial)	= Nil		
Urine-albumin	= Nil		

*Altered
Dose
Adv. cult*

Dr. R. K. Baruah

F.D.R.C. (Madras)

DIABETES SPECIALIST

Consulting Hours : 7.00 A.M. To 11.00 A.M.
4.00 P.M. To 6.00 P.M.

SUNDAY CLOSED

DIABETES CARE CENTRE

F.C. ROAD, UZAN BAZAR

GUWAHATI - 781 001

(ASSAM)

Ph. : 542040

Date : 23.3.02

D-4106

Mr. B. B. Das.

Weight = 58 kg

B.P. = 130/100 mm of Hg

- to 700 mg continue
- ① Euclide (50mg) tablet
① 1 1/2 ——— ① 1 daily
half - an - hour before food
 - ② Olimet - tablet
① 1 ——— ① 1 ——— ① 1 daily after food
 - ③ Glucobay (50mg) tablet
① 1 ——— ① 1 daily with breakfast and dinner
 - ④ Doxacard (2mg) tablet
① 1 ——— daily after breakfast

Adv ① frequent facia.

② Review after ① month.

INVESTIGATION REPORT (on 23.3.02)

Fasting Blood Sugar = 190 mg%

Urine Sugar (fasting) = Nil

Post-prandial Blood-sugar = 172 mg%

Urine-sugar (Post-prandial) = Nil

Urine-albumin = Nil

with effect of oral drug

(Normal-80 to 120 mg%)

(Normal-120 to 160 mg%)

Attended
by
Advocate

-47-

(31)

Dr. B. K. Chatterjee

M.B.B.S., M.D. (OPHTH)
Former Director & Head of Deptt.
Regional Institute of Ophthalmology
Gauhati Medical College

Residence :

M. C. Road
Guwahati-781003
Phone : 663631 (Resi)

Visiting Hours :

Residence

WEEK DAYS :

Morning : 7.00 am to 9.00 am

Evening : 5.30 pm to 7.30 pm

SUNDAY :

Morning 8.00 am to 11.00 am

Friends Optical

PANBAZAR, GUWAHATI-1
Phone : 510265

WEEK DAYS :

Evening : 3.30 pm to 5.00 pm

Morning : 9.30 am to 11.30 am

The B.B. Day

25/3/02

Re

Cleanse Eyes

3 times

Re - check & find.

in ~~Hand~~ / ~~Hand~~ / ~~Hand~~

PMT / Field

Ben
23/3/02

Attended
last
Adviser

- 48 -

23/2/12

BE

+0.75
± 0

Findings

BE

Disc. normal

No haemorrhage, No Exudate

No Evidence of "Diabetic"

Retinopathy

(L) Macula uninvolved
No choroidal

BE
23/2/12

Attended
by
Advocate

Dr. R. K. Baruah

F.D.R.C. (Madras)
DIABETES SPECIALIST

Consulting Hours : 7.00 A.M. To 11.00 A.M.
4.00 P.M. To 6.00 P.M.

SUNDAY CLOSED

DIABETES CARE CENTRE

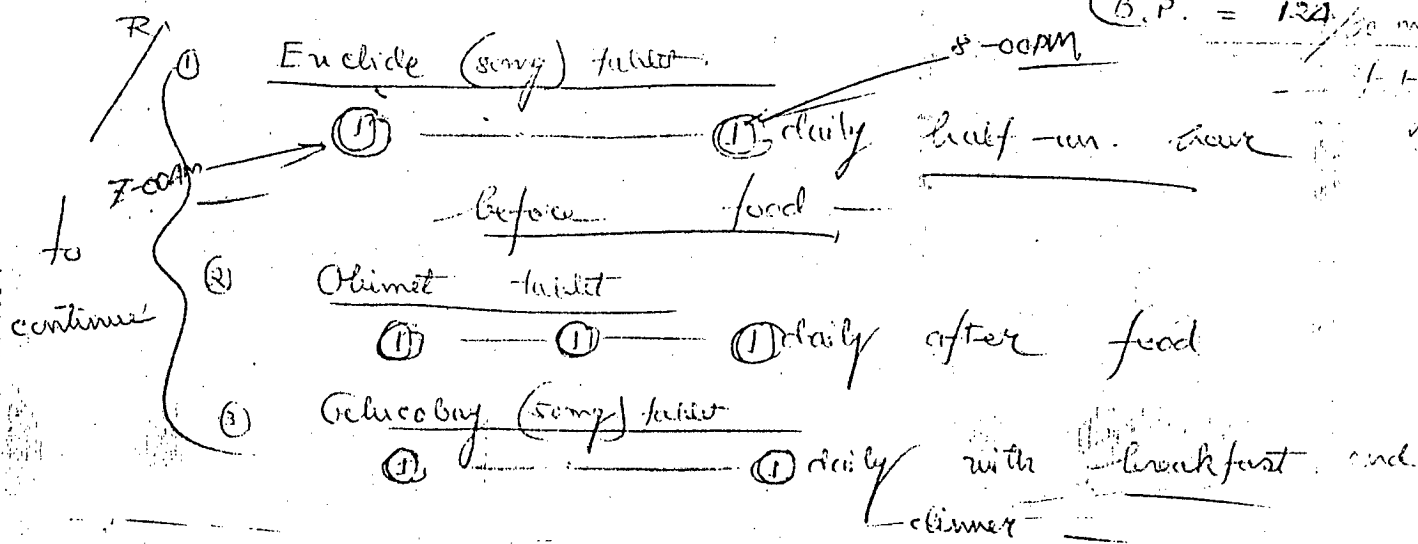
F.C. ROAD, UZAN BAZAR
GUWAHATI - 781 001
(ASSAM)
Ph. : 542040

Date : 13/12/81 Dec '81

Mr. B. B. Das

D 4106

Weight = 57 kg
B.P. = 124/80 mm



- Adv.
- ① frequent feeds.
 - ② Salt-restriction in food.
 - ③ Review after ① month.
 - ④ to consult an Eye-specialist to exclude diabetic-retinopathy.

[Signature]

INVESTIGATION REPORT (on 13.12.81)

Fasting Blood Sugar	= 182 mg%	} with effect of oral drugs	(Normal-80 to 120 mg%)
Urine Sugar (fasting)	= Nil		
Post-prandial Blood-sugar	= 166 mg%		(Normal-120 to 160 mg%)
Urine-sugar (Post-prandial)	= Nil		
Urine-albumin	= Nil		

[Blood for Hb% = 12.0 gm% (81 %)]

*Discontinued
Advocate*

Dr. R. K. Baruah

F.D.R.C. (Madras)
DIABETES SPECIALIST

Consulting Hours : 7.00 A.M. To 11.00 A.M.
4.00 P.M. To 6.00 P.M.

SUNDAY CLOSED

DIABETES CARE CENTRE

F.C. ROAD, UZAN BAZAR
GUWAHATI - 781 001
(ASSAM)
Ph. : 542040

D-9106

Date : 10th Sept '01

Nr B B Dos

weight = 57 kg
B.P. = 130/90 mm
of Hg

① Semi - Daonil tablet 8-00 PM
② half an hour before food
③ Obimet tablet
④ daily after food
⑤ Glucobay 50 tablet
⑥ daily with food
⑦ Cheri cap as before upto 3 months.

① frequent feeds
② Review after 1 month.

[Signature]

INVESTIGATION REPORT (on 10.9.01)

Fasting Blood Sugar	= <u>191</u> mg%	} with effect of oral drugs (Normal-80 to 120 mg%)
Urine Sugar (fasting)	= <u>Nil</u>	
Post-prandial Blood-sugar	= <u>161</u> mg%	
Urine-sugar (Post-prandial)	= <u>Nil</u>	
Urine-albumin	= <u>Nil</u>	

*Disturbed
low
advo cal*

Dr. R. K. Baruah

F.D.R.C. (Madras)

DIABETES SPECIALIST

Consulting Hours : 7.00 A.M. To 11.00 A.M.
4.00 P.M. To 6.00 P.M.

SUNDAY 10.00 AM

DIABETES CARE CENTRE

F. C. Road, Uzan Bazar

GUWAHATI - 781 001

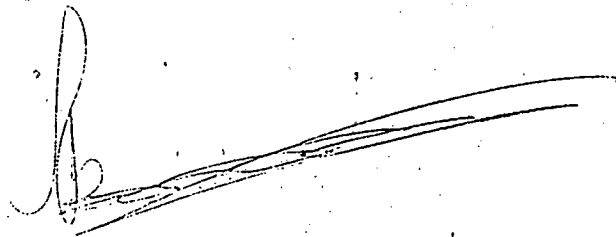
(ASSAM)

Ph. : 542040

Date : 22nd June 1991

To whom it may concern

This is to certify that Mr. Bidan Bhattacharya, aged 38 years is a person with diabetes under my treatment and care since last 5 years. He has been advised to follow strict dietary restrictions and to come for periodic check-ups to ensure adequate control of diabetes.



Dr. R. K. Baruah
F.D.R.C. (Madras)
DIABETES SPECIALIST
F. C. Road, Uzan Bazar
GUWAHATI - 781 001
(ASSAM)
Ph. : 542040

Assisted
Law
Advocate

Dr. R. K. Baruah

F.D.R.C. (Madras)

DIABETES SPECIALIST

Consulting Hours : 7.00 A.M. To 11.00 A.M.
4.00 P.M. To 6.00 P.M.

SUNDAY CLOSED

DIABETES CARE CENTRE

F.C. ROAD, UZAN BAZAR

GUWAHATI - 781 001

(ASSAM)

Ph. : 542040

D-4106

Date : 20th June 19

Mr B. B. Das

to ~~Early~~ continue { weight = 55 kg
B.P. = 130/88 mm of Hg

① Semi-Daonil tablet 8 cap
② ① daily
half-an-hour before food -
③ Obimet tablet
① ① ① daily after food -
④ Glucobay (50 mg) tablet
① ① ① daily with food -
⑤ Cheri cap
① cap daily after food x ③ months

Also ① frequent foods
③ Review after ① month.

INVESTIGATION REPORT (on 20.6.91)

Fasting Blood Sugar = 177 mg%
Urine Sugar (fasting) = Nil
Post-prandial Blood-sugar = 169 mg%
Urine-sugar (Post-prandial) = Nil
Urine-albumin Nil

with effect of oral drugs (Normal-80 to 120 mg%)
(Normal-120 to 160 mg%)

B. urea = 21 mg%
S. creatinine = 1.0 mg%
S. cholesterol = 112 mg%
Hb% = 8.0 gm% (54%)
ESR = 30 mm/AFH

Attended
by
Dr. Baruah

Dr. R. K. Baruah

F.D.R.C. (Madras)

DIABETES SPECIALIST

Consulting Hours : 7.00 A.M. To 11.00 A.M.
4.00 P.M. To 6.00 P.M.

SUNDAY CLOSED

DIABETES CARE CENTRE

F.C. ROAD, UZAN BAZAR

GUWAHATI - 781 001

(ASSAM)

Ph. : 542040

Date : 9th April '01

D 4106

Mr. B. B. Das

Weight = 57.7
B.P. = 130/92
cf Hg

R. ① Semi-Dacril tablet 8.00 PM
① ① ① daily
Half-un-have before food -
7.00 PM
to continue...
② Obimat tablet
① ① ① daily after food -
③ Glucobay 50 tablet
① ① ① daily with food -
④ Spirogen cap. as before

Adv. ① frequent feeds
② Review after 1 1/2 months
③ to test -
④ B. urea
⑤ S. creatinine
⑥ S. cholesterol
⑦ Hb%, ESR.

INVESTIGATION REPORT (on 3.4.01)

Fasting Blood Sugar = 121 mg%
Urine Sugar (fasting) = nil.
Post-prandial Blood-sugar = 121 mg%
Urine-sugar (Post-prandial) = Trace
Urine-albumin nil.

with effect of oral drugs.

(Normal-80 to 120 mg%)
(Normal-120 to 160 mg%)

Altered
in
adrenal

D. R. K. Baruah

- 54 -

M.B.B.S., F.D.R.C. (Madras)
DIABETES SPECIALIST

Consulting Hours : 7:00 A.M. to 11:00 A.M.
2:30 P.M. to 5:30 P.M.

(SUNDAY CLOSED)

DIABETES CARE CENTRE (31)

F. C. Road, Uzanbazar

Guwahati-781001

(Assam)

Ph. 542040

Date 15th Dec '00

Name *M. B. Bar*

Age 37 (yrs)

Sex ☒ M ☐ F

Symptoms :

cc Cruddiness

4 Type 3 DM

weight = 57 kg

B.P. = 130/80 mm
Hg

7-00 AM
continue

① Semi-Dacril tablet 800mg
② ———— ④ daily half-an-tablet
before food —
③ Olimet tablet
① ———— ① ———— ④ daily after food —
④ Glucobay 50 tablet
① ———— ④ daily with food —
⑤ Spirigen cap — as before

Provisional Diagnosis :

1 frequent foods.

2 Review after 12 months

[Signature]

INVESTIGATION REPORT (on 13.12.00)

Fasting Blood Sugar = 155 mg%
Urine Sugar (fasting) = Nil
Post-prandial Blood-sugar = 155 mg%
Urine-sugar (Post-prandial) = Nil
Urine-albumin Nil

with effect of oral drugs.
(Normal—80 to 120 mg%)
(Normal—120 to 160 mg%)

*Attended
by
Advocate*

DR. GAUTAM SAIKIA, M.D. (OPHTH)
547379-560684
529784

B. B. Das

Adv Perinaty

D. S. N. Kishore
(opp G. L. Pathak,
G. S. R. and. Utkarsh)
Y

Alister
Jr
Advocate

MEDMONT M600W 1.6.1.B3
AUTOMATED PERIMETER

Printed 12/19/2000

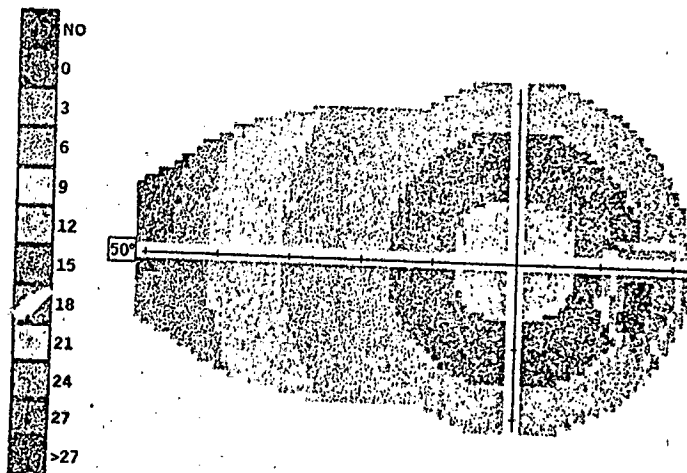
PATIENT DETAILS

SURNAME : DAS
NAME : B.b.,
PATIENT ID : 530
DOB : Unknown
AGE : Unknown

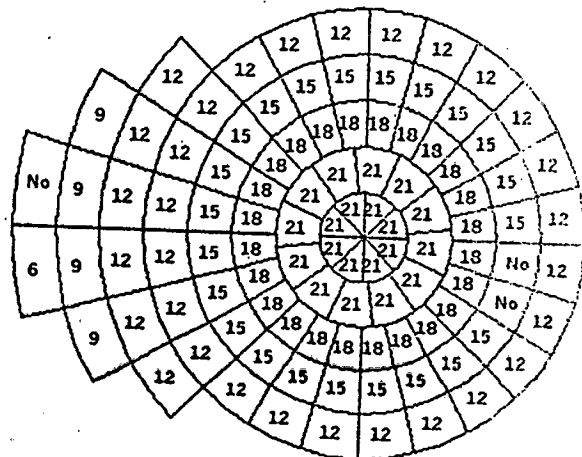
TEST DETAILS: GAUHATI Eye Clinic

DATE : 12/19/2000
TIME : 7:54
LENS : None
FLICKER : None
PUPIL :

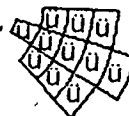
TEST : Glaucoma Test
FIELD : Glaucoma
STRATEGY : Screening
SCRIPT :
EYE : RIGHT



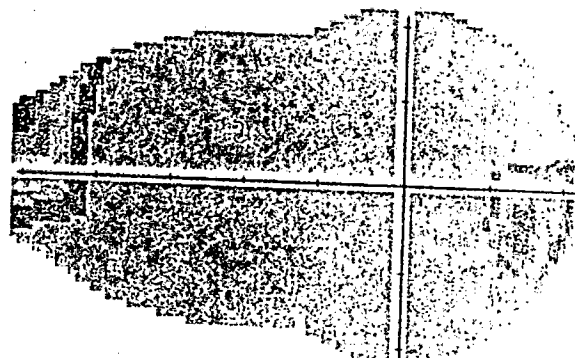
LEVEL (shaded)



LEVEL (decibels)



Blindspot



PERFORMANCE DATA

Test duration : 3m29s
Trial data : 133/104 = 1.28
Fixation losses : 4/12=33% Fair
False positives : 2/14=14% Good
False negatives : Disabled
Fluctuation : Disabled

STATISTICS

Est Mean Level : 21.7 dB
Pattern Defect : 0.00
Hill of Vision:
Predicted 3 deg level : 27.0 dB
Default slope : 3.0 dB/10 deg

Patient HoV (shaded)

*Altered
for
advocat*

No field defect

529784

See B.P.D. 2

< 6/6
4/6 cm

1.0 P

< 4-4 (D.H.D)
4/4 (family)

Findings (dye)

Both the fundi are normal
There is no
evidence of Diabetic Retinopathy

Impression: 1) No Retinopathy
2) Chyp. 1.0 P at vision

CONSULTING HOURS
Week days: at PANBAZAR (Except THURSDAY)
9-30 A.M. TO 1-30 P.M.
at ANANDA NAGAR, G.S. ROAD
4 P.M. TO 6-30 P.M.

12/12/72

19/12/72

1.5/1.4 cm
2.0/1.4
2.0/1.4

SUNDAY CLOSED

Attested
Signature
Advocate

Dr. R. K. Baruah

F.D.R.C. (Madras)
DIABETES SPECIALIST

Consulting Hours : 7.00 A. M. To 11.00 A.M.
4.00 P. M. To 6.00 P. M.

SUNDAY CLOSED

DIABETES CARE CENTRE

F. C. ROAD, UZAN BAZAR

GUWAHATI - 781 001

(ASSAM)

Ph: 542040

D-4106

Date: 25/10/00

M. B. B. Das

to continue

① Semi - Insulin tablet 8-00 AM
① 1/2 daily half - an - hour before food

② Glibenclamide tablet
① ① ① daily after food

③ Glibenclamide tablet
① ① ① daily with food

④ Spironolactone cap ① ① ① before

- ① frequent fasting
- ② Exercise daily and weight - reduction
- ③ Review after ① month
- ④ to consult an Eye - specialist to exclude diabetic retinopathy

INVESTIGATION REPORT (on 25.10.00)

Fasting Blood Sugar = 172 mg%
Urine Sugar (fasting) = nil
Post-prandial Blood-sugar = 184 mg%
Urine-sugar (Post-prandial) = nil
Urine-albumin nil

(Normal-80 to 120 mg%)

(Normal-120 to 160 mg%)

Attended
for
Advocate

Dr. R. K. Baruah

F.D.R.C. (Madras)
DIABETES SPECIALIST

Consulting Hours : 7.00 A.M. to 11.00 A.M.
4.00 P.M. to 6.00 P.M.

SUNDAY CLOSED

DIABETES CARE CENTRE

F. C. ROAD, UZANBAZAR

GUWAHATI-781001

(ASSAM)

Ph. 542040

Date: 5.8.00

D-4106

M. B. B. Das.

to continue

7-00 am

① Semi-Dacril tablet ① daily half an hour before feed

② Olmet tablet ① — ② — ① daily after feed

③ Glucobay 50 tablet ① — ① daily with feed

④ Spicogen cap as before

- IV
- ① frequent feeds.
 - ② Exercise & weight reduction.
 - ③ Review after ① month.

[Signature]

INVESTIGATION REPORT (5.8.00)

Fasting Blood Sugar = 145 mg%

(Normal-80 to 120 mg%)

Urine Sugar (fasting) = Nil

Post-prandial Blood-sugar = 159 mg%

(Normal-120 to 160 mg%)

Urine-sugar (Post-prandial) = Nil

Urine-albumin Nil

Attended
R. K. Baruah

Dr. R. K. Baruah

M.B.B.S., F.D.R.C. (Madras)
DIABETES SPECIALIST

Consulting Hours : 7.00 A.M. to 11.00 A.M.
2.30 P.M. to 5.30 P.M.

(SUNDAY CLOSED)

DIABETES CARE CENTRE (24)

F. C. Road, Uzanbazar
Guwahati-781001
(Assam)
Ph. 542040

6X

D-4106

Date: 15th June '00

Name Mr. B. B. Das

Age : 37 (yrs)

Sex MF

Symptoms :

SE Chills (occ.)

Type 2 DM.

Weight = 55 kg

B.P. = 130/90 mm of Hg

- to continue.
- ① Semi-Danil tablet 12 1 daily half an hour before food
 - ② Olimet tablet 1 1 daily after breakfast and dinner
 - ③ Glucobay 50 tablet 1 1 daily with food
 - ④ Spirogen cap 1 cap daily after food

Provisional Diagnosis :

- Adv.
- ① frequent feeds.
 - ② Exercise & weight-reduction.
 - ③ Review after 1 month.

Surfaz SN ointment to apply locally

INVESTIGATION REPORT (on 15.6.00)

Fasting Blood Sugar	= 169 mg%	(Normal—80 to 120 mg%)
Urine Sugar (fasting)	= NIL	
Post-prandial Blood-sugar	= 181 mg%	(Normal—120 to 160 mg%)
Urine-sugar (Post-prandial)	= NIL	
Urine—albumin	NIL	

Attended
for
advice



DIAGNOSTIC CENTRE

Affordable World Class Health Care

Patient's Name : Bidhu Bhushan Das

Age : 35

Sex : M

Occupation : Service

Address : Patgaon

Phone No :

Dr. Chinmoy Chakravorty

BDS (Gau)

DENTAL CONSULTANT

" Calculus +⁺ Adv. Scaling
" Carious decayed 7/7;
Adv. Extraction.

Rx

" Alcipro TN (500/600) → 10 + 10
eg. 1 tab twice daily after food.
" Nimbid → 4 (pain)
eg. 1 tab twice daily after food.

Scaling completed.

23/2/00
3 PM. 7/7 extracted & L.A.

Rx " Dicynine 250mg → 3
eg. 2 tabs now, 1 tab 8 hrs later.

Distressed
in
sacro cal

Dr. R. K. Baruah

M.B.B.S., F.D.R.C. (Madras)
DIABETES SPECIALIST

Consulting Hours : 7.00 A.M. to 11.00 A.M.
4.00 P.M. to 6.00 P.M.

SUNDAY CLOSED

DIABETES CARE CENTRE
F. C. ROAD, UZANBAZAR
GUWAHATI-781001
(ASSAM)
Ph. 542040

D - 4106

Date 10th Feb. '00

Mr. B. B. Das

weight = 60 kg

BP = 132/80 mm of Hg

- to continue
- ① Semi-Daonil (2.5mg) tablet 800pm
② ————— ① daily
half-an. hour before food
 - ② Olimet tablet
① ————— ① daily after breakfast and dinner
 - ③ Glucobay 50 tablet
① — ① — ① daily with food
 - ④ 1-Vit cap
① cap daily after food

Adv. ① frequent feeds

② Review after ① month.

③ to consult Dr. S. P. Baruah (Dental surgeon)

INVESTIGATION REPORT (on 10.2.00)

Fasting Blood Sugar = 121 mg%

Urine Sugar (fasting) = Nil

(Normal-80 to 120 mg%)

Post-prandial Blood-sugar = 133 mg%

Urine-sugar (Post-prandial) = Nil

(Normal-120 to 160 mg%)

Urine-albumin Nil

Attended by Dr. Baruah

Dr. Leena Roy, B.D.S. (Ghy)
Regd. No. 453 'A'
Ph. No. 640393 (R)

ORTHODONTIC CENTRE & DENTAL CARE
Opp. Commerce College fly Over
Timing - 09-30 A. M. to 1 PM
SAIGON DENTAL CLINIC, Ghy-71
Timing - 4 P.M. to 7 P.M.

Ref. No.

He is diabetic - Date: 15/2/2020

1/2 Stain Calculus

7/7

Adv- Extraction 7/7

Mr B.B. Das

Rx 000
1) Broadrelex 500mg - 15 days
Sig - 2 caps 8thly
X 5 days
000
2) fencita - 9 tabs.
Sig - 1 tab 8thly
after meals
X 3 days

distilled
lemon
saccharate

6/2
15/2/2020

Dr. R. K. Baruah

M.B.B.S., F.D.R.C. (Madras)
DIABETES SPECIALIST

Consulting Hours : 7.00 A.M. to 11.00 A.M.
4.00 P.M. to 6.00 P.M.

SUNDAY CLOSED

Ph - 4106

Mr. B. B. Das.

DIABETES CARE CENTRE
F. C. ROAD, UZANBAZAR
GUWAHATI-781001
(ASSAM)
Ph. 542040

Date 16.12.99

Weight = 55.5 kg
B.P. = 110/80 mm
0/147

to continue {

- ① Semi-Daonil tablet (2.5mg) 8-ocm
- ② T-ocm { ③ daily half-un-bran before food
- ④ Obimet tablet ⑤ daily after food
- ⑥ Glucobay 50 tablet ⑦ daily with food
- ⑧ L-Vit cap ⑨ cap daily after food

Adv : ① frequent feeds.
② Exercise & weight reduction.
③ Review after ④ months

INVESTIGATION REPORT (16.12.99)

Fasting Blood Sugar = 133 mg% (Normal-80 to 120 mg%)
Urine Sugar (fasting) = nil
Post-prandial Blood-sugar = 177 mg% (Normal-120 to 160 mg%)
Urine-sugar (Post-prandial) = nil
Urine-albumin nil

B. urea = 26 mg%
S. creatinine = 0.8 mg%
S. cholesterol = 150 mg%
ESR = 20 mm / HRFH

*Advised
Mr.
Advocate*

Dr. R. K. Baruah

M.B.B.S. (D.R.C. (Madras)
DIABETES SPECIALIST

Consulting Hours : 7.00 A.M. to 11.00 A.M.
4.00 P.M. to 6.00 P.M.

SUNDAY CLOSED

D-4106

M. B. B. Das

DIABETES CARE CENTRE

F. C. ROAD, UZANBAZAR

GUWAHATI-781001

(ASSAM)

Ph. 542040

Date 23.11.99

(17 - 27) Dec

Weight = 59.5 kg
B.P = 120/80 mm
of Hg

- to continue
- ① Semi-Dacril tablet 500mg ① daily
 - ② Half an hour before food
 - ③ Obimet tablet ① daily after food
 - ④ Glucobay 50 tablet ① daily with meals
 - ⑤ I-Vit cap ① cap daily after food
 - ⑥ Baycip (500mg) tablet ① daily after food ⑦ days
 - ⑦ Residone for mouthwash
 - ⑧ frequent fests
 - ⑨ Review after ①5 days
 - ⑩ to test → ⑪ B. urea
 - ⑫ S. creatinine
 - ⑬ S. cholesterol
 - ⑭ HbX, ESR

INVESTIGATION REPORT (23.11.99)

Fasting Blood Sugar = 157 mg%
Urine Sugar (fasting) = Nil.
Post-prandial Blood-sugar = 325 mg%
Urine-sugar (Post-prandial) = Nil.
Urine-albumin Nil

(Normal-80 to 120 mg%)

(Normal-120 to 160 mg%)

Altered
luc
sacro calc

DR. GAUTAM SAIKIA, M.D. (OPHTH)
EYE & CONTACT LENS SPECIALIST
DANISH ROAD
PANBAZAR
GUWAHATI-781001
☎ : 547379

(13)
G.S. ROAD
ANANDA NAGAR
(Opposite Coal India Ltd.)
GUWAHATI-781005
☎ : 560584

See B. B. Das

< 1/12 C PH < 6/68
9/98 9/68

fundus (R/E)

Both the fundus are well
ventured fund. There is no
evidence of Diabetic Retinopathy

By dependent error M-

Diagnosis 1) No Retinopathy
2) Hypermetropia

W. S. S. S. S.

CONSULTING HOURS

Week days : AT PANBAZAR (Except THURSDAY) 9-30 A.M. TO 1-30 P.M.
AT ANANDA NAGAR, G.S. ROAD 4 P.M. TO 6-30 P.M.
SUNDAY CLOSED

Attended
Mr.
Advocate

Dr. R. K. Baruah

M.B.B.S., F.D.R.C. (Madras)

DIABETES SPECIALIST

Consulting Hours : 7.00 A.M. to 11.00 A.M.
4.00 P.M. to 6.00 P.M.

SUNDAY CLOSED

DIABETES CARE CENTRE

F. C. Road, Uzanbazar

Guwahati-781001

(Assam)

Ph. 542040

Date 22nd Sept. 1979

D- 4106

Mr. B. B. Das

Weight - 50 kg
B.P. - 100/60

- to continue
- (1) Semi Insulin (5 mg) tablet 8 cap
(15) daily
7 am - 10 am - 12 noon - 2 pm - 4 pm - 6 pm - 8 pm
 - (2) Colimet tablet
(15) daily after food
 - (3) 1-Vit. cap
(15) cap daily after food
 - (4) T-Bact ointment - to apply locally

1. frequent urination

2. Recurrence after 10 months

INVESTIGATION REPORT (on 22.9.79)

Fasting Blood Sugar = 166 mg%

(Normal-80 to 120 mg%)

Urine Sugar (fasting) = nil

Post-prandial Blood-sugar = 217 mg%

(Normal-120 to 160 mg%)

Urine-sugar (Post-prandial) = nil

Urine-albumin nil

Dr. R. K. Baruah
S. Baruah
S. Baruah

-69-
(10)

**GLORIA DIAGNOSTIC CENTRE
EAST-END NURSING HOME & RESEARCH
INSTITUTE**

BAMUNIMAIDAN * GUWAHATI-781021

21. 9. 99.

Name of the Patient	Mr. B. B. Das	Age	35	Sex	M
Ref. Dr.	R. K. Baruah	Regd. No.	2325		
Examination Required	Urine for C/S				

Specimen :

Urine cultured aerobically shows no
bacterial growth after 48 hours incubation
at 37°C.

*Attended
by
Adrocali*

Dev
Pathologist

Dr. R. K. Baruah

M.B.B.S., F.D.R.C. (Madras)
DIABETES SPECIALIST

Consulting Hours : 7.00 A.M. to 11.00 A.M.
4.00 P.M. to 6.00 P.M.

SUNDAY CLOSED

- 4106

M. B. B. Das.

DIABETES CARE CENTRE

F. C. Road, Uzanbazar

Guwahati-781001

(Assam)

Ph. 542040 (Res.)

Date. 5/6/99

weight = 59.5 kg
B.P. = 120/80 mm
of Hg

to continue

R/ I-UBAM

① Semi-Diavid tablet 8-00 AM

① daily half an hour before food

② Chlorat (50mg) tablet

② daily after food

③ Cobader - 2 cap

③ cap daily after food

④ Neurotop cap

④ daily after food

⑤ Saroten (10mg) tablet

⑤ tablet daily at bed time x ⑤ days

⑥ to have small & frequent feeds.

⑦ to reduce the night-dose of Semi-Diavid tablet to ② tablet daily if low-sugar-symptoms occur.

⑧ Review after ① month.

⑨ to test urine for culture & sensitivity.

INVESTIGATION REPORT (5/6/99)

Fasting Blood Sugar = 132 mg%
Urine Sugar (fasting) = Nil
Post-prandial Blood-sugar = 211 mg%
Urine-sugar (Post-prandial) = ④
Urine-albumin Nil.

(Normal—80 to 120 mg%)

(Normal—120 to 160 mg%)

Attended
by
Adrocali

Dr. R. K. Barnard.

M.B.B.S., F.D.R.C. (Madras)
DIABETES SPECIALIST

Consulting Hours : 7.00 A.M. to 11.00 A.M.
4.00 P.M. to 6.00 P.M.

SUNDAY CLOSED

D-7106

Next, B. B. Davis.

DIABETES CARE CENTRE

F. C. Road, Uzanbazar

Guwahati-781001

(Assam)

Ph. 542040 (Res.)

Date... 376... Feb... 22

8. capro $\left\{ \begin{array}{l} \text{weight} = 60 \text{ kg} \\ \text{B.P.} = 130/90 \text{ mm} \\ \text{cf tip} \end{array} \right.$

(1) Semi-Dormil (2.5 mg) $\frac{BP = 130/90 \text{ mm Hg}}{\text{of tip}}$
 2 capsules $\rightarrow$ (7) ————— (11) only half an hour before food —

② Obimet (sodium) tablet — before food —
 (1/2) ————— (1/2) daily after food —

(3) Cobalt $\rightarrow$
(1) for food

① Primer cap
② 1° ————— ③ daily after food

Neurotop cap

daily after food

to
continue

Adv. ① to have small frequent feeds
② to reduce the night - dose of
Semi - Decitab - tablet to ② tablet daily
if low - sugar - symptoms occur.

(3) Review after 1 month.

④ to test urine for culture & sensitivity

INVESTIGATION REPORT (08 - 02 - 99)

Fasting Blood Sugar = 137 mg%

Urine Sugar (fasting) = Nil

Post-prandial Blood-sugar = 189 mg%

Urine-sugar (Post-prandial) = Nil

Urine—albumin nil.

(Normal—80 to 120 mg%)

(Normal—120 to 160 mg%)

{ Bit rate for E.S.R = $\frac{13 \text{ mm}/\text{AFT}}{81 \text{ "A"}}$
 Extended H.T. = $\frac{1259 \text{ m.s.C.}}{81 \text{ "A"}}$

Alister
L
Adrocal

Dr. R. K. Baruah

M.B.B.S., F.D.R.C. (Madras)
DIABETES SPECIALIST

Consulting Hours : 7.00 A.M. to 11.00 A.M.
4.00 P.M. to 6.00 P.M.

SUNDAY CLOSED

DIABETES CARE CENTRE

F. C. Road, Uzanbazar

Guwahati-781001

(Assam)

Ph. 542040 (Res.)

Date 24th Oct. 198.

D-4106

Mr. B. B. Das

- to continue
- 7-30 AM
- ① Semi-Dacnil (2.5mg) tablet
① daily Half-an-hour before food
 - ② Primosa cap
① daily after food
 - ③ Colodex-2 cap
① cap daily after food
 - ④ Suvatena (10mg) tablet
① tablet daily at bed time x ⑤ days
- to have small f frequent foods
- to reduce the morning-dose of Semi-Dacnil tablet to ① tablet daily if low-sugar-symptoms occur.
- Review after ① month, at 7-30 AM in empty-stomach.
- to test blood for Hb%, ESR.

INVESTIGATION REPORT (on 24.10.98)

Fasting Blood Sugar = 116 mg%
Urine Sugar (fasting) = (+)
Post-prandial Blood-sugar = 121 mg%
Urine-sugar (Post-prandial) = Nil
Urine-albumin Nil

(Normal—80 to 120 mg%)

(Normal—120 to 160 mg%)

Blood-urea = 27 mg%
Serum-creatinine = 1.1 mg%
Serum-cholesterol = 155 mg%

Attended
S. S. S. S. S.

Dr. R. K. Baruah

M.B.B.S., F.D.R.C. (Madras)
DIABETES SPECIALIST

Consulting Hours : 7.00 A.M. to 11.00 A.M.
4.00 P.M. to 6.00 P.M.

SUNDAY CLOSED

D- 4106

new. B. B. Das.

DIABETES CARE CENTRE

F. C. Road, Uzanbazar

Guwahati-781001

(Assam)

Ph. 542040 (Res.)

Date... 12.11.98

8-00 PM

weight = 57.5 kg
BP = 110/80 mm of Hg

7-00 AM → (1) Semi-Daonil (2.5mg) tablet daily half-an-hour before food
(2) Cobactex - 2 cap } - as before
(3) Sorbitine
(4) Sansoform
(5) Residine

- Don't to have small & frequent feeds.
to reduce the night dose of Semi-Daonil - tablet to (2) tablets daily, if low-sugar-symptoms occur.
to come for review after (1) month, at 7-30 AM. in empty-stomach.
to have a Dental check-up.
Investigations: (3) blood-urea
(4) serum-creatinine.
(5) serum-cholesterol
(6) blood for Hb%, ESR.

INVESTIGATION REPORT (13-11-98)

Fasting Blood Sugar = 104 mg%
Urine Sugar (fasting) = Nil
Post-prandial Blood-sugar = 126 mg%
Urine-sugar (Post-prandial) = Nil
Urine-albumin Nil

(Normal-80 to 120 mg%)

(Normal-120 to 160 mg%)

Diabetes
S. Baruah

Dr. R. K. Baruah

M.B.B.S., F.D.R.C. (Madras)
DIABETES SPECIALIST

Consulting Hours : 7.00 A.M. to 11.00 A.M.
4.00 P.M. to 6.00 P.M.

SUNDAY CLOSED

D-4106

near B.B. Das.

DIABETES CARE CENTRE

F. C. Road, Uzanbazar
Guwahati-781001

(Assam)

Ph. 542040 (Res.)

Date: 23rd Aug 98

B.P. = 120/80 mm Hg

- Lo 1/2 cup
1. Semi-Dosmid (2.5mg) tablet
① ————— ② daily half an hour before food
2. Cobadex - 2 cap
①, cap daily after food —
3. Brakke tablet
① ————— ② daily after food x ③ days
4. Sorbitol
② teaspoonful twice daily before meals x ③ months
5. Sensoform — as tooth-paste
6. Zovirax — for mouthwash
- Adv. ① proper care of gums.
② to have small & frequent feeds as per the diet-sheet given.

INVESTIGATION REPORT (03.08.98)

Fasting Blood Sugar = 158 mg%
Urine Sugar (fasting) = Nil
Post-prandial Blood-sugar = 245 mg%
Urine-sugar (Post-prandial) = (+)
Urine-albumin Nil

P.T.O.

(Normal—80 to 120 mg%)

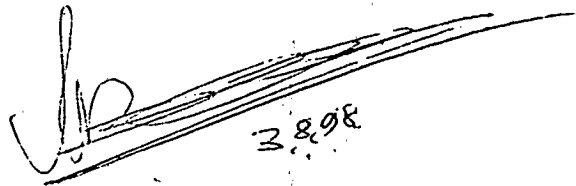
(Normal—120 to 160 mg%)

Attended by
Siroant

-75-

- ③ to reduce the night-dose of Semi-Daonil tablet to $\frac{1}{2}$ tablet daily, if low-sugar-symptoms like excess-hunger, palpitation, sweating, giddiness, shivering etc- occur.
- ④ to be on diet, as instructed.
- ⑤ to have regular physical exercise (i.e. a brisk-walk for one-hour - everyday)
- ⑥ to reduce body-weight slightly.
- ⑦ to be regularly on oral drug.
- ⑧ to come for review after 15 days at 2-30 AM in empty-stomach.
- ⑨ to consult an Eye-specialist to exclude diabetic-retinopathy.

- ⑩ Investigations:
- ① Blood-urea
 - ② serum-creatinine
 - ③ serum-cholesterol
 - ④ blood for Hb%, E-SR


3.8.98

Attended
for
Adrocali

Dr. K. Baruah
M.B.B.S., F.D.R.C. (Madras)
DIABETES SPECIALIST

Consulting Hours : 7.00 A.M. To 11.00 A.M.
4.00 P.M. To 6.00 P.M.

DIABETES CARE CENTRE

F.C. Road, Uzan Bazar
Guwahati-781 001
(Assam)
Ph.: 542040 (Res.)

SUNDAY CLOSED

Date 3.8.98

D-4106

DIET SHEET

Mr. B. B. Das, 35 years

Weight = 58.5 kg

Height = 164 cm

Adm 1800 calories

diabetic diet, (Non-veg)

কায়ম ১৮০০ (৩/৪) খাওয়াত কায়ম ১৮০০

১-৬০ খাওয়া - ৬৪ ৩ কায়ম

১-৬০ খাওয়া - ৬৪ (২) → (৩০০০ = ৫ হাঁড়ি খাওয়াত)

৬৪ (১) ৬৪ (২) ৬৪ (৩)

৬৪ ৩ কায়ম

২০-৬০ খাওয়া - ৬৪ (১) ৬৪ (২) ৬৪ (৩)

৬৪ (১) ৬৪ (২) ৬৪ (৩)

২২-৬০ খাওয়া (৬৪/৬৪) - ৬৪ (২) ৬৪ (৩) → ৬৪ (১) ৬৪ (২)

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৬৪ (১) ৬৪ (২) ৬৪ (৩) ৬৪ (৪) ৬৪ (৫)

P.T.O. →

Attested
for
Advocate

୧୦୦ ନମ୍ବର - ୧୯୭୭ (୩) ୧୯୭୭ ୫୫୦ (୩) ୧୯୭୭ ୩୯୭୭



୧୦୦ ନମ୍ବର - ୧୯୭୭ (୩) ୧୯୭୭ ୫୫୦ (୩) ୧୯୭୭ ୩୯୭୭

୫୩

(୩)

୧୯୭୭ (୩) ୧୯୭୭ (୩) ୧୯୭୭ (୩) ୧୯୭୭ (୩)

୧୯୭୭ (୩) ୧୯୭୭ (୩) ୧୯୭୭ (୩) ୧୯୭୭ (୩)

୧୯୭୭ (୩) ୧୯୭୭ (୩) ୧୯୭୭ (୩) ୧୯୭୭ (୩)

୧୯୭୭ (୩) ୧୯୭୭ (୩) ୧୯୭୭ (୩) ୧୯୭୭ (୩)

୧୯୭୭ (୩)

୧୯୭୭ (୩) ୧୯୭୭ (୩) ୧୯୭୭ (୩) ୧୯୭୭ (୩)

୧୯୭୭ (୩) ୧୯୭୭ (୩) ୧୯୭୭ (୩) ୧୯୭୭ (୩)

୧୯୭୭ (୩) ୧୯୭୭ (୩) ୧୯୭୭ (୩) ୧୯୭୭ (୩)

78-33
(EIC)

ANNEXURE-13

HQ Eastern Command
Abhiyanta Sakha
Engineers Branch
Fort William
Kolkata-21

29

131306/1/9/Engrs/EIC(1)

20 Dec 2001

CE Siliguri Zone
CE Shillong Zone
CE(AF) Shillong Zone
CE Kolkata Zone
CE (OFB) Kolkata
Comdt ESD Kankinara
GE(I) R&D Chandipur
Balasore (Orissa)

POSTING/TRANSFER POLICY : GROUP 'C' AND 'D' PERSONNEL OF THE MES

1. The posting/transfer policy of all Group 'C' & 'D' personnel in the MES of this command is prepared based on certain guidelines contained in Govt of India, Min of Defence letter No 8(3)/92/D(Appts) dated 23 Jan 94 and E-in-C's Branch, AHQ letter No 79040/EIC(I) dated 31 Aug 94, and amendment received from time to time.
2. The broad principles, under which transfers of Group 'C' and 'D' civilian subordinates are to be carried out, are stipulated in rule of Def OM No 13(I)/70/D(Appts) dated 29 Nov 72 and 32(4)/73/D(Appts) dated 21 May 75.
3. Posting of Group 'C' and 'D' individuals less industrial personnel will be issued by this HQ on the following grounds:-
 - (a) Administrative
 - (b) Adjustment of surplus and deficiencies
 - (c) Posting to tenure stations
 - (d) Promotion
 - (e) Mutual/compassionate grounds
 - (f) Local turnover

POSTING ON ADMINISTRATIVE GROUND

4. No individual will normally be posted to tenure stations or other normal stations on administrative grounds. Where it is considered that such a step is absolutely essential, Prior approval of CE/Addl CE Command will be obtained. The proposal should be forwarded to this HQ with a statement of case signed by CE Zone/Comdt. If the individual to be posted out on administrative grounds happens to be due for posting to a tenure station, he will be posted out to such station, even if this involves posting out of turn. This HQ will keep E-in-C's Branch informed of such cases. In case the individual is protected against transfer, prior approval of E-in-C's Branch will be obtained.

2/-

462/1/2001
Dis. led
Adv. cat.

ADJUSTMENT OF SURPLUS/DEFICIENCIES

5. In all cases where staff are rendered surplus by reduction in the authorised strength and their re-adjustment within Comd becomes necessary, the longest stayee in the station/complex stations will be posted out. In the case of posting involving inter command transfers, the junior most person in the grade within the Command will be declared surplus.
6. In the exigencies of service, situations may arise when offices/works units are asked to move en bloc to other locations. In such cases, the personnel to be moved should be selected based on their length of service in the station/complex station i.e. the longest stayee should be moved by making local adjustments.
7. In determining the longest stayee in a station/complex station, all MES Units located in that station/complex station including satellite stations will be taken into consideration. The seniority in that station/complex station will be decided by the CE Command. Grouping of various units in a station including Complex stations have already been done vide this HQ letter No 131306/1/122/Engrs/E1C(1) dated 09 Dec 2000. Volunteers, if any will, however, be given preference in all such cases.
8. Where units/formations are closed down due to reduction in workload, the adjustment of surplus staff will first be done in the residual formations in matter of filling up of deficiencies within overall manning level. Thereafter the remaining surplus staff will be adjusted outside the stations as per seniority on the basis of three choices of the individuals as far as possible.
9. In order to maintain manning level in all units/formations evenly. CE Command may move personnel from one station to another. While doing so, volunteers will be considered first. The principle of station seniority will be strictly observed when volunteers are not available.

TURN OVER TENURE STATION

10. Revised list of Tenure Stations will be issued separately on finalisation. In case a station is tenured or de-tenured its effect will not be made applicable from retrospective dates. The exercise of de-tenuring of existing tenure station in view of its improved living conditions should continue as at present. A tenure station once de-tenured may not be declared a tenure station again except in exceptional circumstances. However declaring of any station tenure or non-tenure will be decided by CE Command only.
11. The following guide lines will be strictly followed while nominating the subordinates for posting to tenure station:
 - (a) Volunteers, preferably those who have completed 3 years in a station will be given preference.
 - (b) Personnel who have not done service in a tenure station since joining the MES, provided the individuals have completed 3 years stay in the station.
 - (c) Personnel posted to the MES under adjustment of surplus/deficiencies scheme reckon seniority for the purpose of promotion/confirmation from the date they join duty in the MES. Their seniority for posting to tenure station will also reckon from the date of joining MES.

.....3/-

Attested
Adrocali

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The group 'D' personnel who were promoted/reclassified to group 'c' posts will be considered for tenure posting and their date of joining in group 'c' posts will be treated as cutoff date for deciding the seniority for the purpose of tenure posting.

12. CE Zone/Comdt will forward the names of volunteers for postings to tenure stations. The volunteers will be given preference. Seniority of personnel in each category will be prepared by this HQ for posting to tenure stations.

13. Disabled/handicapped persons should not be posted to a tenure station if the disability prohibits his free movement/functioning. The case shall be decided by CE Command on merits. However, if a disabled individual is willing to go to a tenure station voluntarily he would be allowed such postings.

14. An individual serving in a tenure station may submit his choice of posting, six months before completion of his tenure, for any three stations where staff as well as executive offices are located and in three distinct places/complexes separated by at least 20 Kms. Two out of three choice Stns should be in different CE Zones. The three stations so indicated by the indls on completion of his tenure service will be treated as non tenure station for him being his own choice stations irrespective of the location/station i.e. tenure/peace.

15. On completion of tenure, the individual will be adjusted in any one of the three choice stations given by him in the Repatriation proforma. In the case of non-availability of a vacancy in any of the three choice stations, the affected person due for turnover may be allowed to remain in the tenure station till a vacancy arises in his choice station. Such employees may be given the benefit of deferment for his re-posting to tenure station in his next turn for such posting. The exact period for which the benefit is to be given will be decided by CE Command, based on the following norms:-

(a) Upto 6 months stay in excess of the tenure. No benefit to be given.

(b) Excess stay of more than 6 months but upto 12 months. Deferment @ 50% of excess time(months) spent.

(c) Excess stay of over 12 months and above. Deferment 75% of excess time (months) spent.

16. In case an individual who has completed his tenure does not want to continue at the tenure station, he may be repatriated to one of his three choice stations who has completed three years or a volunteer may be moved out to a nearer station/choice station as far as possible, where a vacancy exists to make a room for the tenure completed employees. The longest stayee in that particular category will be determined by clubbing the three choice stations of the repatriatee. The longest stayee moved from a peace station for making room for adjustment of a tenure completed individual will be brought back to the same station after completion of 3 years in the new station.

17. The indls who were declared NB and NER recruits based on their initial appt but hail from other areas, will be considered for posting back from NB/NER. The indls so affected may submit their choice of posting strictly as per para 14 above. Since there are huge No of pers affected, as such for bringing them back the following procedure will be adopted:-

(a) Keeping in view the huge deficiencies in each cadre, hard scale auth will be worked out to the extent of proportionate deficiency in the command.

87

(d) Every individual nominated for service in tenure station must complete his full tenure before being posted back to one of his choice stations. For the purpose of determining the period of stay in a tenure station, an individual must be physically present in that office for the full period of tenure excluding the period of absence of leave or otherwise. If for reasons, due to illness or extreme compassionate grounds, an individual is repatriated prior to completion of his tenure, he may again be posted to tenure station after an expiry of 3 years of service. His tenure would start afresh and he is to complete the tenure of 3 years at one stretch and not for the left over period only. Unit will submit proforma particulars as per Appx 'B' attached in respect of individuals who have actually completed/will be completing their full physical tenure service up to 30 Jun and 31 Dec of the year. These facts should be checked thoroughly and certified by an officer under his signature just below the statement of nominal roll. The individuals who are completing their two/three yrs tenure by 30 Jun and 31 Dec of that year will fwd their three choice stations through their concerned unit/fin after completion of 1 year and 6 month/2 years and 6 months respectively in the tenure station.

(e) While calculating the physical stay at a tenure station, the period of leave availed to the extent of leave earned during stay at the tenure station will be included in the tenure period for determining the physical stay.

(f) Nomination of persons who have already done a tenure will be done strictly on the basis of their last date of return from tenure stations.

(g) The normal age limit for tenure station is 52 years. Subordinates over 52 years may also be posted for shorter tenure but none will be retained at a tenure station beyond the age of 55 yrs. Subordinates above 52 years of age will not be posted to high altitude/snow bound areas and to tenure stations where the tenure is 2 years. The age for such postings will be considered as on date of signing of posting in the office of CE Command.

(h) Those posted from other commands to this command on compassionate grounds will not be nominated until completion of 3 years service in the choice station. This protection is not applicable to persons who have moved on mutual posting.

(i) Persons posted from other commands on promotion will not be turned over till completion of 3 years physical stay or as per status of the tenure station. Their repatriation proforma for turn over to their parent Command will be forwarded by indicating three or more choice stations four months in advance before completion of stipulated tenure period for processing with their parent Command.

(k) For individual serving in executive offices in tenure station, maximum one year extra will be given in two spells and if they want to extend another tenure they tenure, they will be shifted within the station/ complex station/satellite station on staff appointment.

(l) If an individual does not apply for turn over extension on completion of tenure liability, the tenure station where he has been serving will be treated as his choice station and thereafter he will be posted to a tenure station as per seniority of that station/complex station.

(m) The indl posted from peace station to tenure station will move first and similarly the indl posted from staff appt to executive appt will move first for easy implementation of posting.

- (b) For repatriation, hard scale auth will be considered for ascertaining the clear vacancies.
- (c) The individuals will be brought back strictly as per their seniority in tenure station.
- (d) While submitting their choice for repatriation, the three choice plus should fall in three complexes and minimum in two Zones as per para 14.

POSTING FROM PEACE TO PEACE STATION

18. An individual who is to move from one peace station to another peace station to make room for a tenure completed repatriatee, should be posted to one of his three choice stations, as far as possible. This facility will not be available to other types of posting like posting on administrative grounds, promotion and so on mentioned in para 4 above. Posting Zones for peace to peace station should be delimited preferably State wise, to the extent possible.

POSTING ON LOCAL TURNOVER

19. The local turn over posting has already been decentralised vide this HQ letter No 131306/1/63/Engns/E1C(1) dated 16 Dec 92. Posting from one unit/formation to other unit/formation, where only one unit is functioning in a station will be done by this HQ. CE Zone will forward the names of the personnel who have completed their mandatory period of 3 Years in such cases. Turnover within the unit should, however, be done every 3 years by Unit Commanders.

POSTING ON PROMOTION

20. Staff on promotion will be adjusted in the same station (not necessarily in the same unit) provided vacancies are available based on manning level. However, if no vacancies are available in the station then the promotees will be adjusted in one of the three choice stations as far as possible. In case no vacancies are available in the choice stations, the individuals can be moved to other stations based on availability of vacancies /manning levels. In case inter Command move is necessitated, the junior most promotees will be moved out.

COMPASSIONATE POSTING/MUTUAL TRANSFER

21. Following guidelines for compassionate & mutual postings will be followed:-
- (a) Individuals should themselves apply for compassionate postings through proper channel. Applications from relatives or those received directly would be rejected and attempts to bring outside pressure discouraged.
- (b) Applications on domestic grounds should be verified, if required, in consultation with civil authorities, if the CWE/CE Zone is not satisfied of the genuineness of the grounds.
- (c) Application on medical grounds should be accompanied by appropriate medical certificates from Authorised Medical Attendant (where AMA is not available, from Registered Medical Practitioners) indicating the nature of illness and justification for transfer of the individual. No cases recommended with replacement will be forwarded.

- (d) This HQ will order a Board of Officers to assemble every 6 months in Jan & Jul to screen the applications.
- (e) Compassionate postings shall only be affected against clear vacancies, failing which against volunteers if any.
- (f) To avoid grant of undue benefit, it will be ensured (before compassionate/mutual transfers are accepted and orders issued) that affected persons are not due for posting to tenure stations.
- (g) All mutual postings and those on compassionate grounds will be at the expense of the individual.
- (h) Approval for inter-Command posting on compassionate grounds/mutual basis will be issued by E-in-C's Branch.
- (i) Mutual transfer is not to be treated as a compassionate posting and no protection can be claimed by the individual.
- (k) The period of posting on compassionate grounds will be restricted to 3 years so as to accommodate other compassionate posting cases.
- (l) Travelling allowances can be paid to the individuals posted on last leg compassionate grounds at the time of retirement only to his/her home town/selected place of residence, subject to approval of the transferring authority who will record reasons for such postings.
- (m) The compassionate postings will be ordered to a non-sensitive appointment as far as possible.

TIMINGS OF TRANSFERS

22. Care will be taken to ensure that transfers during the middle of the academic year are avoided as far as possible. Exceptions should only be to meet an emergent requirement in the exigencies of service. It will be desirable to give two months time in the posting order for completion of the move to enable an individual to sort out his personal administration. However, moves on administrative grounds may be ordered giving lesser time.

AGE FACTOR

23. Government servant should not be transferred preceding three yrs of their retirement except at their request to station of their choice. However, if they have to move on promotion and if there is no clear vacancy in the station where they are serving, they may still be moved irrespective of the consideration of age as per instrs on move on promotion (Para 20).

FEMALE EMPLOYEES

24. The female employees will also be covered by the above policy subject to the under mentioned concessions:-

- (a) Female employees are exempted from posting to the tenure stations.
- (b) They would not be posted to long distance stations even in the case of peace to peace station transfers unless female employee given her choice of a station at a distant place.
- (c) They will be transferred from one peace station to another peace station on tenure basis (within 600Kms approx at the rail head/bus terminus) on the analogy of tenure system adopted for the male employees. Their stay will be for a minimum period of 3 years and these employees would have the privilege of exercising three choices for their posting on return from that station including the home station.
- (d) Widow employees appointed on compassionate grounds and female employees who lost their husbands while in service would also be exempted from the transfer from one peace station to another peace station.
- (e) Where both the husband and wife are central Govt employees the present policy to keep both at the same station as far as possible, may be maintained. However, there will be no exemption to the husband from tenure posting in his tenure on repartition, the husband will as far as possible be posted to the availability of a suitable vacant post provided it does not tantamount to successive/sensitive appointment.
- (f) Where one spouse belongs to one of the All India Services and the other spouse belongs to MES:-
The cadre Controlling Auth of the MES may post the officer to the station or if there is no post in the station to the State where the other spouse belonging to the All India Service is posted.
- (g) Where the spouse belongs to one Central Service and the other spouse belongs to another Central Service(MES):-
The spouse with the longer service at station may apply to the appropriate cadre controlling authority and the said authority may post the said officer to the station, or if there is no post in that station to the state where the other spouse belonging to the other Central Service is posted.
- (h) Where one spouse belongs to MES All India Service and the other belongs to Public Sector Undertaking:-

.....S/-

The spouse employed under the Public Sector Undertaking may apply to the competent auth and said auth may post the said officer to the stn, or if there is no post under the PSU in that stn, to the state where the other spouse is posted.

(j) Where one spouse belongs to a central Service (MES) and the other spouse belongs to PSU:-

The spouse employed under the PSU may apply to competent auth and the said auth may post the officer to the stn or if there is no post under the PSU in the stn, to the state where the other spouse is posted. If, however, the request can not be granted because the PSU has no post in the said station/state, then the spouse belonging to the Central Service (MES) may apply to the appropriate cadre controlling authority and the said auth may post the said officer to the station or if there is no post in that stn, to the state where the spouse employed under PSU is posted.

(k) Where, one spouse is employed under the Central Govt, (MES) and the other spouse is employed under the State Govt:-

The spouse employed under the Central Govt (MES) may apply to the competent auth and the Competent auth may post the said officer to the station or if there is no post in that station the state where the other spouse is posted.

(l) In all the above mentioned cases there will be no exemption to the husband from tenure posting in his turn. On repatriation, the husband will as far as possible be posted to a station where his wife is employed subject to the availability of a suitable vacant post provided it does not tantamount to successive executive/sensitive appointment

VACANCIES

25. All posting orders will be issued by this HQ against clear vacancies. To ascertain a clear vacancy, the authorisation of particular category or ceiling on holding whichever is less will be taken into account. Vacancies will be based on sanctioned authorisation/Ceiling and manning levels based on functional authorisation.

DECLARATION OF HOME TOWN

26. As per the above policy a new recruit should not be posted to a tenure station on first appointment, but in case he is a volunteer or he belongs to that area he can be posted there. In case he belongs to that area, this stay will not be counted towards his tenure posting, but if he is a volunteer that will be so counted.

REPRESENTATION

27. Representation if any against the posting order will be made by the affected individual within 21 days of the receipt of posting order in their concerned office. The representation shall be processed by the intermediate firm and be forwarded to CE Command office for consideration. Each intermediate formation shall endorse the following remarks 'considered and Recommended' or 'considered and Not recommended'. Once the CE Command rejects the appeal, the indl can either move to his new duty station or alternatively or represent second time from the same office within 15 days of the receipt of the decision given by CE Command. The second representation will be disposed off by the CE Zone/Comd, if no new factors/reasons i.e. other than these included in the first representation are brought out. If CE Zone considers that the second representation is reqd to be fwd to this HQ, this will be signed by CE with specific recommendations. There after, once decision is given by CE Command no further representation will be entertained and the indl will be SOS within 15 days from the date of receipt of the decision of this HQ. If the individual is still not satisfied with the decision of this HQ, he may represent his case to E-in-C's Branch, Army HQ through proper channel. However the move of the indl will not be held up for decision from E-in-C's Branch. In case the decision is pronounced in favour of the individual by E-in-C's Branch, Army HQ, the individual will be moved at the Govt Expense in the first available vacancy occurring at the station mentioned in the decision of E-in-C's Branch.

28. This HQ letter No 131306/1/2/Engns EIC(1) dated 31 Jan 96 stands superseded with the issue of this letter.

29. Please acknowledge

(J Dixit)
Brig
ACE (Pers)
For Chief Engineer

Copy to:-

E-in-C's Branch
AHQ
Kashmir House
DHQ, PO New Delhi-110011

*Attended
for
Advo cat*

Tele. No. : 6053

Garrison Engineer
Guwahati
Post - Satgaon
Guwahati - 781 027

1005/ 36 /E1E

MES/238978 Shri
Bidhu Bhushan Das, UDC
GE Guwahati

12 Sep 2003

POSTING/TRANSFER ON TENURE TURN OVER : UDC

1. You are hereby permanently posted to GE (P) (I) Teliamura on tenure turn over in the interest of State.

Auth: HQ CEEC Kolkata letter Nos 131322/2/7B/73/Engrs/ElC(I) of 02 May 2003 (POSTING ORDER NO :16/2003), 131322/2/7B/110/Engrs/ElC(I) of 20 Jun. 2003 and 131322/2/7B/134/Engrs/ElC(I) of 27 Aug 2003.

2. You will be relieved from this division on 20 Sep 2003 (A/N) and will report to your new formation forthwith after availing usual joining time/journey period.

3. Advance of TA/DA as admissible may be had on demand.

4. You will submit the following before leaving this office:-
(a) Departure Report (b) Clearance Certificate

5. You will surrender your permanent Identity Card to your new formation/station for their further disposal.

6. Please note that your pay & allowances upto 30 Sep 2003 will be paid by this office and pay & allowances for the month of OCT/2003 onwards will be claimed by your new formation after reporting duty there.

7. GE(P) (I) TELIAMURA only. It is certified that MES/238978 Shri. Bidhu Bhushan Das, UDC is not involved in any disciplinary/Court of Inquiry/SPE Cases.



(Rajneesh Chandra)
EE
Garrison Engineer

Distribution:-

1. HQ CEEC Kolkata
2. HQ CESZ Shillong
3. CWE Shillong
4. CDA Guwahati
5. AAO Shillong
6. GE(P) (I) Teliamura
7. Jt CDA (Funds) Meerut Cantt
8. CDA (Pensions) Allahabad
9. All Sub Divisions

*Distd
Advd cab*

Contd.....2/-

FOR GE(P) (I) TELIAMURA ONLY

Details of Pay & Allowances

Basic Pay	= Rs. 4300/-
Dearness Allces(59%)	= Rs. 2537/-
HRA (15%)	= Rs. 645/-
SCA	= Rs. 80/-
Tpt Allces	= Rs. 75/-

Monthly Deductions

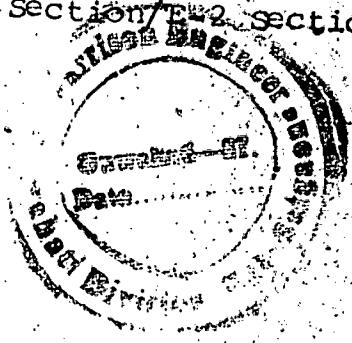
GP Fund Subs	= Rs. 2001/-
(GP Fund A/C No=1096528H)	
CGEGIS Subs	= Rs. 30/-

Leave Details

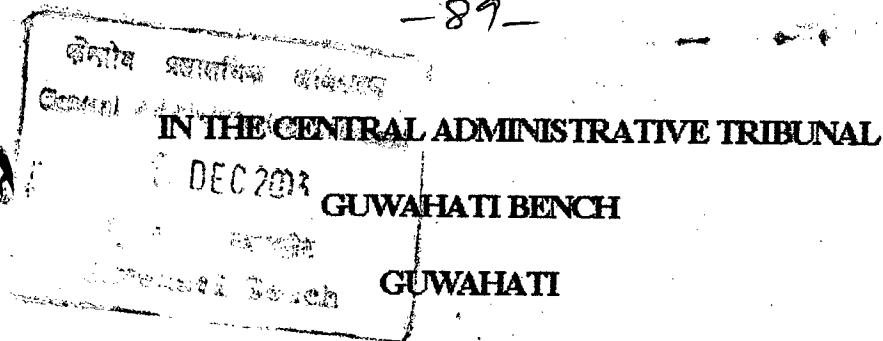
Earned Leave (E/L)	= 275 days upto 31/12/2003
Half Pay Leave(HPL)	= 250 days -do-
Casual Leave (C/L)	= 10 days
Restricted (R/H)	= 02 days
Date of Appointment(DOA)	= 16/11/1987
Date of Birth (DOB)	= 01/12/1966
Date of Next Increment (DNI)	= 01/11/2003

Distribution (INTERNAL)

E1 Estt Sec/ EI Pay Sec / E-5(Cash) Sec/ E1(Records) Sec/
E1 (Documents) Sec/E-3 Section/E-8 Section/E-2 Section



*Attended
for
Shrocar*



In the matter of :-

O.A.NO. 209 OF 2003

Shri Bidhu Bhusan Das

.... Applicant

-VERSUS-

Union of India & Others

... Respondents

WRITTEN STATEMENT FOR AND ON BEHALF OF RESPONDENTS

NOs 1, 2 AND 3

I, Rajneesh Chandra, Garrison Engineer, Guwahati, P.O. -

Satgaon, Guwahati - 781 027 do hereby solemnly affirm and say as follows :-

1. That I am the Garrison Engineer, Guwahati and the respondent No 3 in the above case and as such fully acquainted with the facts and circumstances of the case. I have gone through a copy of the application served on me and have understood the contents thereof. Save and except whatever is specifically admitted in this written statement, the other contentions and statements may be deemed to have been denied. I am authorised to file this written statement on behalf of all the respondents.

2. That with regard to the statements made in Para 1 to para 4.1, of the application the respondents beg to offer no comments there being matters of record.

.....2/-

*Union of India & Ors
Through - Respondents
Anup Kumar Chandra
Hdall Cg SC
15.12.03*

3. That with regard to the statements made in para 4.2 to para 4.12 of the application the respondents beg to state as follows :

(a) That applicant has been ordered for transfer to GE(I)(P) Teliamura purely on exigency of service and public interest by strictly following policy guidelines of HQ East Command and as such instant posting has not in any way been ordered with oblique motive or malafide or colourable exercise of power and as such scope of judicial interference is limited in this case.

(b) That the department will suffer irreparable loss, if the applicant is not transferred to GE (I) (P) Teliamura immediately where the post of UDC is lying vacant for more than two years and the division is executing a very important project which is of national importance for security of the region, where the service of the personnel is essential.

(c) That the office of MES generally situated in cantonment areas for providing services to the armed forces and cantonment areas also generally situated far away from cities and towns. As such in case of ailment like diabetic etc, the affected patient has to travel a bit longer route from cantonment areas to the desired place of treatment. As such question of choice complex on this ground does not bear any reason to amend his transfer order, Teliamura is situated almost nearby Agartala town where applicant will have no difficulty for continuance of his treatment of diabetic ailments from time to time.

(d) That co-incidentally, the applicant belongs and hails from the State of Tripura and his permanent home address was shown as "SONAMURA" in Tripura state which is also nearby to his posting place.



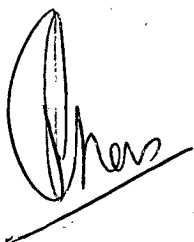
.....3/-

: 3 :

(e) That the question of choice or compassionate or request transfer arises only after the applicant joins duty at GE(I)(P) Teliamura as per policy guidelines issued by HQ CE EC Kolkata

4. That with regard to the para 5 to para 9.4 of the application, the respondents beg to state that transfer is a mere incidence of Service. An order of transfer of an employee in a transferable post is one within executive domain of the department. The Apex court (AIR 1981 SC 1577) has reiterated that Hon'ble Court should not interfere with transfer of a Government servant which is ordered in the exigencies of service. In the case of Suganlal Govind Ram VS. General Manager, Western Railway, 1984-II-LLN-154, Honble Gurjat High Court held that transfer does not come within the perview of "injury of any other kind", under order 39 Rule 2 of the Civil Procedure code, entitling an employee to an injunction (stay order) in the matter of transfer from civil court.

5. That in view of the facts and circumstances submitted above, the applicant is not entitled to any relief from court of law and humble respondents pray that interim order granted to the applicant be vacated in order to implement the instant transfer order which has been issued strictly on exigency of service and public interest and the application be dismissed with costs



.....4/-

VERIFICATION

I, Shri Rajneesh Chandra, Executive Engineer, Garrison Engineer Guwahati, P.O.

- Satgaon, Guwahati - 781 027, aged about 38 years, being fully authorised and

competent to sign this verification do hereby solemnly affirm and state that the statements

made in paragraphs 1 and 2 of the application are true to

my knowledge and belief and there made in paragraphs 3 and 4 being

matter of records are true to information derived therefrom, and there made in the rest are

humble submissions before the hon' ble Tribunal, I have not suppressed any material facts.

I signed this verification on this the

fifteenth

of December, 2003 at Guwahati.


DEPONENT